

Ltd., Udyogmandal, an important public undertaking under the Ministry of Petroleum, Chemicals and Fertilisers causing the immediate death of a very senior Chargeman, Mr. C. V. Viswanathan, a First Grade Operator, Shri S. Gopalakrishnan, a Second Grade Operator, Shri Velayudhan Kutty Nair and also five other senior, experienced and skilled technicians had serious burns and are in a critical condition in the hospital. It so happened that somehow this very serious incident has not got sufficient notice of the national leaders in Delhi.

Sir, this is not the first time that an explosion took place in the same Naphta plant. Sometime back also there was an explosion resulting in serious casualties and fatalities. Apart from that, in another plant, i.e. in the ammonia plant of the same company, there was another serious explosion causing serious damages and casualties. In this context I would like to point out that it is very obvious that the present Chairman-Managing Director and his senior officials have scant consideration for the life and security of the employees.

Incidentally, the saddest part is that due to some technical trouble i.e. electrical trouble—it is a tricky problem—the plant was closed down for two days and it was during the starting of the plant that the explosion took place. Anybody in the know of a chemical plant would say that it is important for the senior management personnel to thoroughly scrutinise the safety aspect of the plant before it was started. It need not be reiterated that Naphta is a highly explosive material. It is a sad commentary that the present Chairman/Managing Director and his senior officials did not learn the lessons even from the previous serious and fatal accident which happened a few days back.

The callous and indifferent attitude of the management before and after the explosion needs a thorough inquiry by the Ministry. For quite some time the running of this public sector unit is not only at a heavy loss but it is run in an indifferent manner. I do not want to take this particular opportunity to go into the various facets of mismanagement of this company. Even after the explosion of the magnitude causing the immediate death of three senior employees and the critical condition of five other employees, the measures taken by the management are absolutely inadequate.

I strongly plead that the Minister for Petroleum, Chemicals and Fertilisers should make a thorough inquiry into the way the Company is being run, the manner in which public money is going down the

drain, the complete callousness and indifference shown by the Managing Director-Chairman about the running of the plant, absolute ignorance of what is happening in the industry and the unimaginably relaxed attitude that he is taking even about the recent tragic happenings.

13 34 hrs.

DEMANDS FOR GRANTS, 1979-80—
contd.

MINISTRY OF DEFENCE—contd.

MR. DEPUTY SPEAKER: Now, we will conclude the Discussion on the Demands for Grants of the Ministry of Defence.

Shri Yadendra Dutt.

SHRI YADVENDRA DUTT (Jaunpur): Yesterday I was talking about helicopters. I would like to add a little for the tanks. We should have a balanced tank force. Our Vijayanta is excellent. It is a medium heavy tank. We should have heavy tanks mounting 150 mm guns and we should have tanks for reconnaissance like the Scimitar 7 tonne tank. If I may go into a little detail....

MR. DEPUTY SPEAKER: You have only five minutes more.

SHRI YADVENDRA DUTT: I would ask the hon. Defence Minister—have we really learnt the lessons of the Bangladesh war? Has any official war history still been published about the mistakes we made or the mistakes the enemies made and how we took advantage of it so that the future generations know about it? As a continuation of this, I would like to suggest that for all the wars that we have fought, official history must come out with proper criticism and with proper information for the generations to understand and build up on those lines.

Sir, the army is a blind army which has no intelligence. I do not want to go into depth in this matter on the intelligence; we have seen the tamasha recently. Even in 1962, there was a total failure of our intelligence. Intelligence is a matter of continuous process. It is not only the police intelligence—the police intelligence is only based on the local basis—and more than intelligence is the one that is gathered from the newspapers, from the economic articles from press talks, radio talks, from the literature and from the radio transmissions that are going on and by the newspapers. We must remodel our intelligence on those very lines. It has to be compact

[Shri Yadvendra Dutt]

it is not one business here or one business there. They are gathered by proper intelligence, by assessment of the information and a proper gathering of it. We must build up a new organisation. It is not only a police business but now it has its comprehensiveness and in its entirety.

Sir, I demand that our army should be expanded. I said it last time and I say it now. I will not give the reasons. On speaking on Foreign Affairs, I will give my reasons. But, I see that a world war is going to come and it cannot be avoided now. The preamble has been raised in the Viet Nam and Russian's credibility has been challenged there and, I think that Russia will have to react. No self-respecting man can keep quiet because, on the tri-junction China is sitting on the Viet Nam, Cambodian and Thailand borders. Russians have two options—either they must retaliate somewhere in Central Asia or it loses its credibility. It is for the Russians to decide. But the position and the circumstances that are there show that it will, ultimately, lead to a war about which, you gentlemen might only launch today, but in three years' time, it is going to come, at the latest. Therefore, Sir, we must have a bigger army—not less than 3.5 million people. All that will mean finances which are not available. May I repeat to my learned friends what Chamberlain did? He repeated that argument before the World War I. Baldwin repeated the same argument. And what a terrible tragedy they had to face! I will not go further into it. China is openly saying that it is going to modernise and expand its military forces. Pakistan today is more or less equal or even ahead of us in certain aspects. I have got figures but I have no time to quote those figures

Therefore, one point more—about the B.S.F., the police, the para military organisation. What is the problem in the frontier? The problem there is just to take the impact of the invading armies. The B.S.F., I say, is a police force. Can it take the impact of it? I would not say further. Learn from Vietnamese experience. There the militia took the impact on the frontier. Therefore, this is a separate police organisation where only a few police officers prance about like a Field Marshal. The B.S.F. and the Indo-Tibetan Border forces should be merged with the army because, it is ultimately the army that has to defend our frontier. In these two forces why don't you put soldiers who are fit and who are of the proper age and who are being thrown out every year be taken in? That would solve your problem of rehabilitation also.

There is another question which remains in this country. That is of their resettlement. We have passed the age when our army was the army of agriculturists and they had a plot of land to plough. Now, we have an army which is composed of all sections of the people. How do you rehabilitate them? You talk of a few services here or few services there. In fact, if I remember aright, I think, probably, 60,000 people from the army are going out every year.

May I suggest to the Defence Minister as to why not have a construction battalion of the retired army personnel? When you take-up outside contracts you send them out. They will be more disciplined and they will show better results. Exactly the same thing is being done by the South Koreans in the Middle-East. Then, Sir, you have got a big fund for their benefit. Why not invest the same in some industry and hand over that industry to the retired army personnel. Pakistan has done it. There they started with a meagre sum of Rs. 5.2 crores and now the assets of the industry is to the tune of Rs. 25 crores. The rehabilitation problem can be slightly eased by these suggestions. You might give them reservation in service when they come out. For example, in your house you have watch and ward. Why can't the retired army personnel be used there. Then in public sector undertaking also. Army know how to handle manpower. They know the art of human management.

MR. DEPUTY SPEAKER: Please conclude now.

SHRI YADVENDRA DUTT: I will take only two more minutes. The third thing I would like to say is about Navy. Our country has a very long sea coast and we cannot afford now to remain on the frigate stage of navy. We are daily wishing and shouting that the superpowers should go away from the Indian Ocean but the night mares do not go away by mere wishing. They have to be forced to go. Therefore, let us build our Navy—a blue-water navy. You must have a balanced navy. It should consist of cruisers with missile carriers, destroyers, submarines and aircraft carriers. Our aircraft carrier is good but old. We must have better ones. We cannot afford anyhow with the tensions rising in the international world. After all the success of a policy depends on the punch that you have behind that policy. Nobody cares for your 'bashans'. You must have a punch behind it and for that punch you need a balanced strong navy.

As regards Air Force we must expand. We cannot only remain having a target area of penetration upto Lakshadweep.

After all Kurokaram road is there and, I think, that the construction of Kurakuram road has a military message to us, namely, if the war comes, China may come in. We may have to fight the two together. Therefore, expansion of Air Force is necessary and what is now essential is that our policies must be thought out and hard nose decision has to be taken. You cannot just go on taking *ad hoc* decisions. The entire global—political and military—effect has to be considered. Therefore, our policy should be based on these lines.

Lastly, Sir, our Army is united. They have no political ambitions. They are the most patriotic selfless army. Military coups have taken place in an Army which is based on feudal element like Pakistan Army. Therefore, we must expand our Army freely and with full confidence. With these words I support the Defence budget as proposed by the Defence Minister and, I hope, he will be good enough to consider my suggestions in the matter.

DR. SUBRAMANIAM SWAMY (Bombay North-East): Mr. Deputy-Speaker, Sir, I would first like to congratulate the hon. Defence Minister for embarking on an ambitious and appropriate programme of arms supplies diversification and modernisation. The Indian Armed Forces today stand very much in the forefront and the Indian military strength today is something which cannot be taken for granted. Today in this discussion on the Demands for Grants of the Defence Ministry, I would like to speak about the policy that underlies and that is behind the whole question of the hardware that we have been acquiring or that we planned to acquire.

Sir, the defence policy as everyone knows is one of perspectives and planning for contingencies. And I am happy to see in the report here of the Defence Ministry, a statement on page 3 which says:

"Defence preparedness entails constant reappraisal of the security environment in the light of changing developments."

The key phrase here is 'constant reappraisal' and 'in the light of the changing developments'. The first and foremost thing which we Members of Parliament should be clear about is to know as to who are our potential adversaries and who are our active enemies. Between the period 1947 to 1962 it was clear to everybody that we are really preparing ourselves against a possible war against Pakistan. We did have a war in that period. Between the period 1962 and 1971 the number of potential enemies expanded to include China.

From 1971 onwards it became clear that much more than Pakistan it is possible that we might face a security threat from China and also for the first time, U.S. Now the whole thing comes to this: What about the 1980? Because, we are now in 1979 and we, the Members of Parliament, would like to know from our Defence Minister, what does he expect to happen in the eighties. Certainly, in this Debate, the matter of education of members of Parliament is a very important part of the whole thing. In a matter like defence, hardly it is a question of pulling one down or pushing the other up. But it is a question of really understanding what this country is going to be faced with. We must assess our constraints and if we assess our constraints properly we can know our enemies. We can't please everybody. If you make friendship with A you are inevitably going to have some hostility from B. It is quite clear that any attempts on our part if done without care, are bound to aggravate the situation. I would say for example the constraint of the oil crisis which we have. It is going to be a major constraint in the eighties. This clearly must guide us in our defence perspective, particularly, *vis-à-vis* Pakistan, Middle-East, Soviet Union, and China. Similarly if we have constraint on our borders with the insurgency movement, this raises the question of what our potential enemies can be. So, obviously, quite an effective defence policy has got to be integrated with the foreign policy. I am happy that the Foreign Minister is here. I wish the Finance Minister and Planning Minister also are here. Ultimately a good defence policy has to be an integration of all these three. There is a recognition of this when they say this in the report:

"While we shall vigorously pursue quest for greater understanding and cooperation with our neighbours to explore every avenue to strengthen the foundations of peace in the region, we shall, at the same time, maintain the requisite defence preparedness at all times."

Obviously there has to be this integration, and I would say, one feels that there is more clear spelling out of what this integration is. And I would certainly like to know that the foreign policy initiatives that are being pursued by this government are in keeping in confluence and in conformity, with, the perspective of defence of the nineteen-eighties. It is my considered view that the principal thrust of threat to us in the 1980's and 1990's would come from the super powers. I am not talking here of anti-imperialism as such. But we must take into account the developments that are taking place.

[Dr. Sul ramaniam Swamy]

Take the developments of Iranian situation—the developments in Iran. What does it mean? Already there is an announcement in regard to increased US activity. It was reported that the USA is to create a 5th Fleet with the likely threat posed to India and I must say that in 1971, the US 7th Fleet came into the territorial waters of India. It is something which none of us could have envisaged. It is something which has happened and it did happen and for that we would not be at least in this country mentally prepared—there may be astute people in our country like Babu Jagjivan Ram who may have foreseen it—but I must say to the Members of Parliament that in our country there was a general parameter that the United States would never send its force into the territorial waters of India and into the Indian territory. In the similar way, the impact and the interaction between the USA and China and the developments in Afghanistan may also have an impact—if I were to say today—that we might face the Soviet Union's threat in 1980's. Perhaps it might not sound credible. But if in 1966-67 when we were devaluing our currency, if anybody had said that the United States would send the 7th Fleet into our territorial waters it would have received the same degree of scepticism. The question is: what the development means for the USA in 1980? It is here the Defence Minister has the responsibility for all of us to tell what does he see the scenarios to be. So, I think the question is that one of the most important things going to be is the rivalry between the Soviet Union and the Chinese people. I would say that the key factor of the 1980's is going to be the Sino-Soviet rivalry and its direct impact on our security environment. I would like some degree of spelling out on this. I am sure that as far as Chinese threat is concerned, we are today prepared to meet that threat. When I look at the data, I must say that it costs to maintain divisions which are of course the key factors for a fight across the Himalayas with the Chinese. We have 10 Divisions of our military. The Chinese have 6 Divisions in Tibet and a total of 15,000 to 20,000 on the border itself. I myself went to Nathula in Sikkim and saw the morale of our troops and I would say that these 10 Divisions of our military are quite prepared and are in good shape to meet the threat from the 6 Divisions of Chinese in Tibet. Similarly, even in aircrafts if you leave out the MiGs 17s, 19s and 15s which the Chinese have, we are in far better superiority in aircraft strength. I would of course not go into the question of Navy just now because I think it will be a long way before the Chinese Navy could be an effective force for us to face in our territorial waters.

Now, the question is what is this data that we have? There is a psychological feeling in this country that since 1962, the Chinese are a major military threat to India. I think that this impression must be dispelled because it does affect the thinking in our country both in Defence and Foreign Policy matters. If Deng Xiaoping is in his dream world that 1962 will be repeated against our country, I repeat that he will be sorriest of all. I hope what he has said was not quoted correctly and I would say that if the Chinese were ever to attempt to attack India as happened in 1962, they would get the beating of their life which they will never forget. That is the lesson one should remember. But what is essential here is that 1962 itself was a political failure, political mismanagement and 1962 debacle would not have taken place if the clarity in the political arena was there and that is why I am urging that the security position of 1980's should be clearly placed here. For example, there is the quotation that in case China attacks us, the Soviet Union will come to our assistance. This is a wide-spread impression that is being sought to be created. But the actual fact is different. What happened in the Vietnam affair? I think the Soviet Union perhaps was wise in not taking any action but all that the treaty that the Soviet Union signed with Vietnam has shown is that it was a paper treaty. The Soviet Union turns out to be the paper tiger when it comes to the interest of some other country. They are willing to fight the Chinese to the last Vietnamese but they are not willing to commit themselves in the situation. Similarly, if India was to face a threat from the Chinese, the Soviet Union will be ready to fight to the last Indian. But certainly they would not commit a single Soviet force for this purpose. We have to make sure that irrational actions on our part do not take place.

Today I must say, looking at what is being made available to me, that there is a general failure to recognise our growing maritime vulnerability. In the case of Navy, I might say that shore is 3500 miles away from Delhi, so is the South Pole, that is, 35000 miles away from the tip of India. So what I am saying here is that the Ocean is as vital a part of our security environment as the land frontiers are. It is here that it is most distressing to see that the Navy gets only 7% of the Defence budget and about 20% or 25% of the capital budget. Of course, the neglect in the earlier years were much larger, but even this 7% is a very small commitment and I implore the Defence Minister that in every additional expenditure that takes place in future budgets, a very heavy sizeable commitment to the Navy must be made. At least

25% from the sources that are committed for Defence, ought to be spent on the Navy. Now, for the Navy, we must assign a role. What is the role you want for the Navy? After reading this, I am sorry to say that I have not had the foggiest idea of what the Navy is placed for today. What kind of role it is supposed to play? I want to know particularly what the mission is. Is it for protection of our islands. Is it for strategic sea-reconnaissance? Is it control of marine resources? I want to point out that in 1980's we will be able to draw a lot of oil, gas and minerals from the ocean-bed. What about the protection of those installations? This will require a heavy commitment from the Navy. But this again has no sign in the Defence Report and I would like the Defence Minister to specifically state to Parliament what is the mission of Navy that he expects and what is the perspective that he has got in his mind and again along with this what would be the force composition? What is the force composition for Navy? What is the role? There has been a big controversy as to whether we should have aircraft carrier or not whether the one aircraft which we have should be abandoned or not. I think there should be clarity on this issue. Of course, I am happy to see that at last the Defence Minister has decided that we do need aircraft carrier. But the question is about the commitment for the future, perhaps even considering the indigenous production of aircraft carriers. So, I would also say that the Navy of the future will have to have a big submarine force, though we have 8 submarines only, these to my knowledge are petrol fuelled. The question of oil resource is going to be a big factor in 1980's. Now, the world is examining the question of thorium-based nuclear propulsion. I would like the Minister to state—I do not think there is any national secret involved in this question—whether the Defence Ministry has considered the question of nuclear propulsion, particularly for our submarines, particularly in view of the fact that 80% of the world's thorium happens to be available in India. Finally alongwith this, not only with the mission of the Navy force composition but also the threat-orientation, what is the threat that he is visualising and what kind of response that he expects? We know that in 1971, when the United States 7th Fleet came, there was no clear-cut answer except that we had to finish the Bangladesh land war as quickly as possible so that we are in a position to call a cease-fire and the 7th Fleet could go away. I still do not know whether the 7th Fleet really came or whether it came as a challenge in the newspapers to stop us from administering a deep blow inside the Pakistan areas, but the fact of the matter is that we were unprepared for it. At least, the

country was unprepared for it and we would not like to be unprepared in the future.

14 hrs.

We have a defence plan and we discuss so many plans. The broad outlines of defence plans ought to be placed before Parliament, particularly in terms of objectives, strategies and priorities.

Lastly, we cannot forget that the armed forces cannot be unionised; they cannot make a demand for pay and better working conditions. They may, of course, make a request to the Defence Minister, but he is loaded with so much other work. In every sector, they happen to be unionised; they get extremely good share. For example, in the Financial sectors, we know that employees because of their being unionised are able to get very good terms and conditions. It is my view that since 1973, no substantive increase in the pay has been given to the armed forces. They must be given a very good standard of living taking into account the fact that their life is more risk-prone than the ordinary persons in this country. Although, I know that the Defence Minister has personally done a lot in the area of pension, particularly those who die in action, but the fact of the matter is that on the question of pay, we hear hardly anything and the issue never crops up because armed forces are not unionised. It is the duty of the parliamentarians to bring this to the notice of the Minister and the Government and I hope, the hon. Minister will have a good news to give about the pay-rise of the armed forces.

SHRI K. P. UNNIKRISHNAN (Bada-gara): Mr. Deputy-Speaker, Sir, defence or the problems of national defence ought to have been the major concern of the Parliament and the public, but I am really surprised at the lack of interest and indifference that we show; more so when we allocate Rs. 3000 crores or more for this vital activity. We have been given four hours to debate this and this cynical indifference; if I may be permitted to use that word, does not give any credit to us or to the attention that has to be bestowed upon such a matter of national concern. I am not talking just in monetary terms, because parliamentary vigilance alone can ensure that proper guidance is given to the executive and the forces. Generals and Admirals are important and their professional advice ought to take care of operational details, but the broad guidelines and contours of defence policy will have to be decided upon in a democratic framework in this House as well as by the political leadership of the country.

[Shri K. P. Unnikrishnan]

14.03 hrs.

[SHRIMATI PARVATHI KRISHNAN in the Chair]

That is why, I have always urged that there should be a national debate on questions involving National defence and the thick pall of secrecy that is sought to be built up by bureaucrats ought to be torn down.

Madam, this is an area and activity where there is close interdependence between the problems of Economy and Defence, problems of defence and development and also development of science and technology, which unfortunately, this Government is trying, wherever possible, to downgrade, to use a very mild expression. There is also close interdependence—I am happy that the Minister for External Affairs is here—between the questions of foreign policy, our larger national goals and the problems of national defence. So the problems of defence or security environment ought to cause greater awareness among us. And in most countries, alternative Defence policies are discussed and debated, not only in academic circles, but also among various other organizations. It is like the product-mix in an industry, where there are various alternatives always available and possible; and you pick and choose one. This calls for great leadership requirements at the political level. And I am happy that we have, in our present Defence Minister, a great patriot who links the past with our present. His Ministry would undoubtedly gain by his wisdom and political acumen and competence. This is a matter of great satisfaction for all of us, on this side as well.

Madam, I do not want to take a sectarian narrow, party or personal view on these issues. Any criticism that we may offer on various things is not, and should not be viewed from a personal or a party angle. The Defence perspective depends on our world view, and the perception of our strategic and security environment. That is, I would contend, the most important, axiomatic and nodal factor in consideration of our Defence policies.

Obviously, what comes up in our mind is Pakistan, i.e. the question of our neighbour who had not very friendly encounters with us during the last 30 years of our status as independent nations! But it is also important to remember what kind of neighbour it is today a military regime, if you do not want to call it a *junta*, with a weak social base, again

armed by USA with F.5. E's, DPSAs, French missiles and so on, and also equipped with the improved version of Chinese MIG-19s. I am sorry I could not hear Dr. Subramaniam Swamy fully. I would, however, say that the most potent neighbour in the consideration of issues of national defence is, and ought to be our northern neighbour China. It is so not only because we have long, extended land frontiers, or because of the fact of there being a boundary dispute, or of the tragic memories of the 1962 aggression. I am again happy that the Minister of External Affairs is here. My point is that China has not given up—or it has returned to the phase of great expansionism. The question of boundaries is being talked of. China has boundaries with USSR, Viet Nam, Laos, Burma, Nepal and of course, India. Has any boundary been settled? I am not talking about what has happened in Burma. So, here is a country with no settled boundaries. You are aware that the Central Committees of the Communist Parties of Viet Nam and of China agreed to delimit the frontiers between Viet Nam and the People's Republic of China. Then what happened? It was not a question of Spratly and Paracel islands. What happened to Burma? What is happening there? The Ministers ought to know better. I am sorry to say that the upper Burma has almost become a free 'vacuum territory', where Chinese can move in and out. And this poses a grave threat to us.

And here, I would like to be enlightened by the Defence Minister, on the question of Nepal. I am reliably informed that the Chinese forces have moved in to another other 400 square miles of Nepalese territory beyond their settled boundary in Nepal.

Now the argument of the Chinese is that this settled boundary has not been demarcated properly! Whether demarcated or agreed, the question is that there are no settled frontiers for China! I would also like the Defence Minister to reiterate what we have done before, that. Any aggression on Nepal will continue to be considered as an aggression on this country. Now it is argued by Chinese that certain frontiers are a legacy of imperialism. Whose imperialism, because there are no Han people in the outlying provinces of China! It is only a phase and question of expansionism, not a question of imperialism. But the Chinese view is, because of her perception of itself as the third global power and everything else follows. So, the most important consideration I would urge upon the Defence Minister and this House is that we ought to be vigilant about Chinese perceptions and motivations.

This is not the time to discuss Mr. Vajpayee's visit to Peking. But there is also another point. When Mr. Vajpayee was in Peking, there was a military mission or a day earlier, a Pakistani military mission, which according to all reports received not only was given a better reception but wider media coverage in Peking. Now there is another Chinese military mission to Bangladesh. These are two countries, Pakistan and Bangladesh, where the United States and China share common interest and perceptions. Mr. Bhutto has gone on record saying that one billion dollars worth of military hardware China gave to Pakistan which makes Pakistan the biggest recipient of Chinese arms. This is not only a question of one billion dollars of aid, it is a question of continuing it. I am told diplomatically the Chinese are pressing the United States to give greater arms support to Pakistan, apart from building up a Karakoram Highway whose picture I saw in the London *Sunday Times* or *The Observer* the other day, which shows that a highly developed communication network, has been built up. So, this is Chinese world view which ought to be the concern of those who look after our security environment considerations, as well as consideration of defence postures. And Defence preparedness should arise, come out of our understanding of the Peking's role in international affairs, because China wants not only to be a third global power but a most important global nuclear power.

China cannot move north; China cannot move east or west, China, to remain an important quantity, unique power factor, important power factor, can only move towards its southern rim which extends from Vietnam to India and also to gain entry into Indian Ocean. The other day, when I raised it the Minister of External Affairs did not give a satisfactory answer. I do not want to refer at length to the problems of Indian Ocean where again the interest of China and United States coincide. However, I want to read out for the benefit of the House. Somebody argued about our Navy. I shall come to that later. There is a testimony before the United States House Committee on Foreign Affairs on the hearings on the Indian Ocean by Dr. Badgley. He said,

"I would envisage a hands-off policy by the great powers outside of that part of the world as a surrogate for Indian paramountcy. I think Pakistan would not have a chance in a direct war with India and for that matter I think China now is in a position where it has no longer a dominant position vis-a-vis India given the extended lines of communications and logistic support.

Only if China were to use nuclear weapons would they, I think, hope to defeat India. Therefore, my estimate of the war problem is that if we all stay out of it, meaning the Russians, the Americans and the Chinese, we are awarding a victory to India."

This is not the only one. I can produce half a dozen such testimonies before the US House Committee. This is exactly the Chinese view and China is interested from that angle in the use of these forces and bases and particularly in its entry into the Arabian Sea. We happen to belong to that part of the coastal line; and we are legitimately concerned with it. This is the only area from which the Chinese can hope to hit the Soviet City targets; it cannot be done from any other area. I have a reliable information that that is the only area where they can deploy sub-marine borne missiles. So, the Chinese concern with problems of Indian Ocean also arises out of this.

So, it is in this context, we must view the talk of its modernisation, not only of economy but of armed forces, and the so-called talk of professionalisation of PLA. There is a view in our Foreign Office—I do not know about the Defence Ministry. I am sure, they have no such illusions,—that China is busy with modernisation, China is busy with professionalisation. So, there is no time for them for other thing. Professionalisation for what? Modernisation for what? That is a question of vital concern to us because it is in consonance with their world view, their own perception regarding their own power and requirement for keeping that power. So, it is the submarine borne missile base they are seeking in the Arabian Sea. So, I would urge upon the Defence Minister—I am sure, he has no delusion—to rid this Government also of this grand delusion that has been built up on the wake of Mr. Vajpayee's visit to Peking. So, basically, it is a question of power perception. Jawaharlal Nehru once said:

"Either this country, India, will count for a lot and a great deal or we would not count at all."

Do we have that power perception? Do we want to secure it by talking endlessly about Indian Ocean being a zone of peace, talking that we abjure nuclear options in season and out of season? Whether anybody has sought information or not! That certainly does not reflect clear understanding of our perception. We have a role from Aden to Singapore; and I am not talking in terms of a hawk but only for our security consideration requirements; and for our national unity, integrity and security so that we can remain

[Shri K. P. Unnikrishnan]

as a powerful nation. The requirement of our defence is not only to secure our frontiers but in acceptance of this perception to become a very important regional if not a global power. So I do not agree with my friend, Mr. Raju who yesterday talked about a cut back in Defence spending. There is no question of any cut back in our defence needs. Our Defence should be based on self-reliance, because our security cannot be the concern of anyone else. We will have to defend ourselves, we have to depend upon our own resources, on our own technology, our own skills and man-power. So, the modern concept of defence, national defence involves not only the development of ordinary things like transportation and communications, but also tools and techniques. I would repeat the question of development of science and technology. But again one hears all kinds of shibboleths about science and technology, about the development of our national economy, and here may I add that apart from Pol Pot Clique who can be condemned for their criminal actions, it is only in India that one hears about the development of a rural oriented development of technology! Now I am not saying that rural employment needs be ignored! I am all for the development of intermediate technology and I am all for development of our cottage and small scale industries. But we should understand the parameters of this development and cannot play around with our future by destroying our economic and technological foundations because ultimately it is going to affect our national security. I am happy that my friend Dr. Subramaniam Swamy spoke of the Naval needs. I do not agree with him on most of the things. But I entirely agree with what he said about the submarines. I am told an Italian submarine is being considered for purchase. I do not know. I hope the Defence Minister will enlighten us on this.

In 1974-75 the allocation for Navy was 9.8%. It has now come down to 7% or less, i.e. Navy gets Rs. 210 crores as against Rs. 1,895 crores for the Army. Now when the whole strategy is undergoing a change, at a global perception level and the security environment is changing; there are security hazards in a policy which downgrades the needs of our Navy. I do not want to go into the details of Gulf and other places, to say the least it only displays, if not negligence, it certainly does not display an awareness of the problem.

I want to make a small point about the coastal guards. I do not know why Delhi was chosen as Headquarters of coastal guards. Bombay would have been the Headquarters, if not Cochin. I would

also want an assurance from the Minister who is very much concerned with the problems of backward classes that fishermen communities of the coast line should be given preference in recruitment to these coastal guards organisation.

Army remains our bulwark. I am happy that under the leadership of Shri Jagjivan Ramji this anarchism Martial vs non-martial races is to be curbed if not eliminated. Modernisation of our forces calls for this approach. But I hope in this approach regional balance will be kept up.

Another point I want to make is that there has been controversy regarding Vijayanta Tank. I would like to know from the Defence Minister whether it is going to be modified and what is happening to our main battle tank project of 80? We would like to be re-assured that when we spend Rs. 1895 crores for the Army, the forces shall be adequately equipped. But in this case something I want to say now as the External Affairs Minister is also here, i.e. regarding a deal which is known as centurion tank deal. I am told that 90 Centurion tanks have been sold with Spain as end-user. Spain said that they had nothing to do with it! This two million dollar deal which was almost under-sold according to the London Observer of February 5th, 1979 the tanks have landed in South Africa with Indian markings. If this is true, it is a shameful thing that this country which has always been in the front line of opposing South African Racist Regime should have through the back door enabled it to acquire these tanks! Even according to Lloyd's register it has been shown as shipped from Bombay. There were also reports that a C.B.I. enquiry was on. I would like the hon. Defence Minister to assure the House that the facts are not what I stated. But in any case if that is so, he would conduct an enquiry and catch the culprit whosoever he may be.

There are so many things about communications system and electronics. Since you have asked me, I shall wind up by saying a few sentences.

MR. CHAIRMAN: You are leaving only three minutes for your party.

SHRI K. P. UNNIKRIISHNAN: The question regarding Deep Penetration Aircraft and acquisition of Jaguar has been widely debated. I do not want to get involved in the various controversies which have surrounded this issue because that is not the basic question involved. The question involved is not merely the role played by Shri Kanti Desai or X, Y or Z, but was DPFA necessary? The Hon. to be assured on this point first. I am aware that there are various views

that are possible on this question. If so, was Jaguar the most suited aircraft for the purpose of DPSA and for our operational purposes? There are certain disturbing and gnawing questions that remain regarding the performance of this aircraft in our climatic conditions. I would put this specific question: Was this aircraft brought here and tried out in our climatic conditions? Because any defence equipment that we acquire any time, we are bound to bring it and try it in our climatic condition. If so, why was it waived in the case of Jaguar? There are numerous other questions because I had a very long correspondence with the Prime Minister on this question. I do not want to go into all those details. The experience of this aircraft was primarily confined, apart from the British RAF and the French who had to buy it, to tiny Oman and Ecuador. Why was it that they thought that they ought to prefer this other than any other available model? Firstly, was it necessary at all.

MR. CHAIRMAN: You have used up the entire time of your party. Please conclude.

SHRI K. P. UNNIKRISHNAN: There were press reports regarding this yesterday, I would like to know whether a firm contract has been signed and whether the factor of cost escalation has been taken into consideration at all, because apart from the question of the strengthening of the pound in the international monetary circles, this assumes importance. There is also the possibility of our acquiring the SU-19 from Soviet Union. I want to know whether this avenue was gone into apart from the Tornado and others.

I would conclude by saying that there is no substitute for self-reliance. I would have liked to go into the problems of HAL in connection with this. In the long range, there is no running away from self-reliance. If you want to evolve a policy of national consensus on defence, there is no other way than self-reliance.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (PROF. SHER SINGH): Madam Chairman, I am extremely grateful to you for permitting me to intervene at this stage. I will try to be as brief as possible. It has been rightly said by hon. members that the foreign policy and defence policy of the country are very much interlinked and they have to be integrated. Our country has been consistently pursuing the policy of peace and has been advocating nuclear and conventional disarmament. We believe in preventing conflicts, easing tension and resolving differences between nations through negotiations. We wish budgets on arms race to be curbed. We have kept

our defence budget much below 4% of our GNP. This is one of the lowest in the world. Yesterday Mr. Raju raised an objection saying that our defence budget is 4% whereas Japan is spending much less—1.25% of its GNP—on its defence. Apart from other factors which Mr. Yadvendra Dutt mentioned in his speech yesterday, we should not overlook the fact that our security environment is much different from theirs. We cannot lose sight of the fact that paradoxical developments are taking place in the international security environment. In spite of the talks on the limitation of strategic arms and imposition of ban on nuclear explosions, Defence Budgets of the great powers continue to increase. The fragile fabric of international stability has been threatened by conflicts and there is tension on both sides of our country, the West and the East. There have been some gains in our pursuit for peace and greater understanding with our neighbours and we shall vigorously pursue our quest for greater understanding and cooperation with all our neighbours to strengthen foundations of peace in the region. But we shall at the same time maintain requisite Defence preparedness at all times.

Madam, Chairman, I agree with my friends that keeping in view the geopolitical situation and national security environment, maintenance of absolute defence preparedness at all times must remain one of the imperatives of our national policy. This calls for a programme of continual modernisation of our Armed Forces so as to meet the fast changing technological and other challenges in the field of defence. Therefore, there is emphasis on replacement and modernisation, on greater fire power, mobility and modern communications. Modernisation is a continuing process and Government are determined to increase the pace of modernisation taking into consideration the requirements. Government have, as the hon. Members are aware, taken recently a decision to replace the ageing fleet of Hunters and Canberras with a modern striking aircraft, about which my friend has just now referred. Government have taken steps to ensure that there will be transfer of technology and thus simultaneous with the procurement, we will also be self-reliance by indigenous production. Nearly three-fourth of the requirement of Jaguar will be produced in India under licence and only one-fourth would be procured directly. The Government are also considering the question of replacing the transport fleet of Dakotas and Packets with a suitable modern transport aircraft.

Similarly, in other spheres relating to air defence, the Radar and Communication Project Organisation has been set up to provide efficient system of detection of enemy aircraft and of sight communica-

[Prof. Sher Singh]

tion to link up the air bases with the Command and Air HQ for speedy decision making in meeting any threats from the enemy aircraft.

In the field of avionics and armaments also, similar efforts are being made to replace the systems by their more modern counterparts.

In addition to the frigates which we are manufacturing at Mazagaon Docks, construction of submarines has to be undertaken in collaboration with a foreign shipyard. But which will be the foreign shipyard, a decision has yet to be taken. My friend has just now said that some decision about acquiring submarines from Italy has been taken. No decision has yet been taken. We have to construct the submarines with foreign collaboration because we do not have the technical knowhow. My friend has just now mentioned about Vijayanta Tank. Vijayanta Tank is being modernised. This continuous process is going on for the last two or three years. The main battle tank, MBT is also under development with CVRDE.

A suggestion has been made that India should also have a nuclear deterrent capability of her own and should have not only the conventional but also the nuclear warhead, for missiles. The Government, taking into account the importance of the missile programme, set up a Committee sometime ago to advise the Ministry on all its details. The necessary infrastructure and capability for developing various types of missiles is already in existence. However, it is the declared policy of the Government that India shall not develop or acquire nuclear weapons and delivery systems, as our nuclear capability is meant only for peaceful purposes. The Prime Minister has, on several occasions, categorically stated that under no circumstances shall we develop nuclear weapons.

Shri Unnikrishnan has very rightly said there is no substitute for self-reliance. Therefore, we have taken very many steps for rapid indigenisation, and this is another cornerstone of our policy of self-reliance. A conscious programme and policy for accelerating the pace of indigenisation has been followed by striving to organise a public sector undertakings the manufacture of various parts and components indigenously. Ever since the new Government has taken over in March, 1977, an added impetus has been given to this aspect.

HAL has adopted a special five-year programme involving Rs. 10 crores investment with the aim of speeding up the

indigenisation of air-frames, aero-engines, avionics and other accessories manufactured in its various divisions. HAL has been able to indigenise over 2,500 items, resulting in foreign exchange saving of Rs. 4 crores to 5 crores per year. The Bharat Electronics Limited have brought down the over-all import content of their products to an over-all level of 22 per cent from 95 per cent in 1968-69. Rail coaches, heavy duty transport trailers manufactured by Bharat Earth-movers are fully indigenised. In the case of Earth moving equipment manufactured by Bharat Earth-movers Limited the indigenisation content upto 90 per cent has been achieved, in regard to certain types of their machines, whereas the average level of indigenisation is about 77 per cent.

SHRI VAYALAR RAVI (Chirayinkil): What is the total capacity utilisation?

PROF. SHER SINGH: In REMI, the percentage is very high. The indigenisation content in the manufacture of war ships in Mazagaon Docks has recorded a increase in percentage, from 18 per cent for the first frigate to about 60 per cent in the latest one. The Garden Reach Ship-builders and Engineers Limited have also made significant contribution to the indigenisation of ship-building by manufacturing marine diesel engines and various dock machinery items with a view to building self-reliance and in order to effect improvement in existing components and equipments, and developing new products for meeting market requirements, greater stress is being laid on in-house research and development. Many of our undertakings have well-organised design bureaux. Our undertakings are also laying stress on the manufacture of ever-increasing quantum of spares, components and accessories within the country. In this context, I would like to mention that all the defence public sector undertakings in production participated in the Defence Industries Exhibition, which was organised last year. Their products attracted enquiries. The response for import substitution on hitherto imported items was also encouraging.

Coming to ordnance factories, I must say that almost complete self-sufficiency has been achieved in the field of small arms like rifles, light mortars, carbines light machine guns required for the infantry and mountain guns, recoilless guns, anti-aircraft guns, tank guns and heavy mortar required for artillery and mountain regiments. The extent of indigenisation achieved in some of the important conventional arms are as follows: anti-tank recoilless guns 99 per cent, semi-automatic rifles 99 per cent, infantry mortars 99 per cent and air defence guns 80 per cent.

Rapid advancements in technologies and changing tactical concepts result in the demands for further improvements and sophisticated version of conventional arms required by the three Services. With this in mind, the efforts of the Department of Defence Production are continuously oriented towards achieving the speediest possible self-sufficiency in the production of conventional arms by accelerating the pace of indigenisation and updating production technologies and skills.

In order to further accelerate the pace of indigenisation and to ensure coordinated activities in respect of all the three Services and to oversee follow-up action, a high level Group had been constituted with a number of technical Groups functioning under its auspices. More than 14,000 items have been identified by these groups for indigenisation. These will be progressively taken up for indigenisation. In order to acquaint the entrepreneurs regarding various types of items required for Defence, Sample Rooms are being maintained at Delhi, Bombay, Calcutta and Madras. These are being reorganised to make them more accessible, effective and useful.

Madam Chairman, questions were raised about coast guard organisation, that the fishermen should get protection in the areas where they go in for fishing.

MR. CHAIRMAN: He mentioned recruitment. He said that the sons of fishermen should be given preference in recruitment.

SHRI VAYALAR RAVI: They should be posted somewhere near the sea, not in Delhi.

MR. CHAIRMAN: These were the two points that he raised. Preferably in Madras, though he did not mention Madras.

PROF. SHER SINGH: There is force in his point. Those who live near the sea should be posted there. I think they are encouraged and a number of them, officers and others, come from the States which are near the coasts.

Sir, about the rehabilitation of ex-Servicemen, some questions have been raised. We are doing our best to request the Governments to fill up those vacancies which are reserved for Ex-Servicemen. We, in the Government of India, also have reserved 10 per cent of posts in Class III for them.

SHRI VAYALAR RAVI: Madam Chairman,.....

MR. CHAIRMAN: You kindly wait. Preserve your soul in patience, Mr. Ravi. Please continue, Prof. Sher Singh.

PROF. SHER SINGH: For self-employment also there are a number of schemes in operation and now, before the jawans of the Armed Forces retire, we are making arrangement for their training so that when they go out, they could find some employment with the training that they have received there, and we have provided the scholarships and other facilities for this purpose.

With these few words, Madam, I conclude.

SHRI VAYALAR RAVI: What about Sainik School employees?

PROF. SHER SINGH: About Sainik School, we have recently taken a decision to revise the pay scales of the teachers in the Sainik School.

SHRI VAYALAR RAVI: What about other employees?

PROF. SHER SINGH: For other employees, a Committee was appointed to go into....

(Interruptions).

MR. CHAIRMAN: Any questions that are there can be put after the final reply. This is not question and answer time.

SHRI VAYALAR RAVI: This is only an intervention.

MR. CHAIRMAN: Then he need not reply if it is an intervention. You continue, Prof. Sher Singh.

SHRI KRISHNA CHANDRA HALDER (Durgapur): What about the Garden Reach Workshops employees?

MR. CHAIRMAN: This is not the question and answer time. If certain questions remain unanswered, when the Minister finally replies at that time you can raise questions. You please continue. (Interruptions). They will decide what they are to reply. You don't have to decide.

PROF. SHER SINGH: Madam Chairman, I have made the position very clear more than once in this House about the strike going on in the Garden Reach Workshops. There, a tripartite engineering settlement has been concluded by the West Bengal Government and under that agreement, we are prepared to give other benefits also, incentive schemes etc. That we have made it very clear to the employers. But we cannot bypass the tripartite agreement where....

MR. CHAIRMAN: You are taking the same position you took in reply to the matter raised under Rule 377 it seems. You do not have to repeat that.

PROF. SHER SINGH: The position remains the same. How can we bypass the West Bengal Government? Conciliation proceedings are going on. We have entrusted the case to the West Bengal Government for conciliation, and they are engaged in that exercise. So, I would appeal to my friends to help them, instead of standing in the way of the conclusion of this strike.

Before I conclude, I must say that I am extremely grateful to the hon. Members who supported our defence policy. I am glad to say that the entire nation is behind our armed forces who are maintaining constant vigil on our long and difficult national borders to defend our hard-earned freedom. The country is proud of its jawans, and I take this opportunity to pay my warm tributes to them and also to the two and a half lakh workers engaged in various defence production items as also the scientists who are doing their best to give us the latest research. Thank you very much.

DR. SARADISH ROY (Bolpur): I rise to support the Demands of the Ministry of Defence.

The Defence Budget allotment this year is about 15 times more compared to the first year of the first Five Year Plan period and about 11 per cent more than last year's revised allotment. The Defence Ministry is the largest single user of our limited national resources. Detailed budget allotments have been kept a secret for the last several years. Even Members of Parliament are not acquainted with the details of the Budget from 1963. This extraordinary secrecy causes confusion to the people who are kept in the dark regarding what is being done with the huge amount of money that is provided by the Defence Budget, but there is hardly any secret which our opponents cannot know in these days of satellites and surveillance. Only the people of our country and Members of Parliament are kept in the dark.

While not undermining the importance of defence preparedness, I have sharply to point out the fact that these allotments on defence are having a crippling effect on the general growth of our economy and placing heavy burdens on the common people. If a rapid growth of our national economy is not ensured, if foreign multi-nationals and Indian monopoly houses are allowed to exploit and amass huge profits, who are to pay the bills for our growing defence budget except the common people, the peasants, the workers and the middle class? Real and lasting national defence cannot be built up by depending on arms alone, if so 80 per cent of our people are subjected to

ruthless exploitation and constant pauperisation, if people's defence capability and their morale collapse, no matter how many thousands of crores are spent on arms....

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): Most of the details are given in the Budget, if you care to read them.

DR. SARADISH ROY: From 1963 onwards you only give the gist, not the details.

The pay and service conditions of the lower ranks of officers as well as ordinary ranks of our army men are far from satisfactory. Age-old rules and regulations forbidding the reading of some newspapers and journals introduced by the British colonialists still continue. Army men are spied upon and contact with other civil life and democratic currents are being severely curtailed.

Still it is sought to be maintained as a mercenary army than any arm breathing in a democracy, in a free and independent India. Only the bloody clash between the Navy men and the people in Vizag the other day is enough to show the gulf that exists between the army and the civil life.

On going through the report, we find that in the name of modernisation and indigenisation, the main emphasis is on automation, mechanisation, management technique, etc. No doubt modernisation is necessary. But we should not forget that we are a poor country economically and we cannot compete with other countries like USA, USSR or even China in this respect. There should be a proper balance between the need of modernisation and the realities of economic situation. In spite of some advance in internal production and production capability, the defence apparatus is still to a great extent dependant on import at a great cost. We have 25 years of experience of manufacturing aircraft but still we have to import all combat and transport aircraft.

In this connection, I may mention about a report on Jaguar deal. I have gone through the papers. An article has appeared in *Blitz* viz., "Infiltration, sabotage and corruption... IAF sell out HAL to foreigners." There is also a rejoinder by the Chairman of HAL to this. I have gone through all these. But it is not at all convincing. It should be seen whether we can ourselves manufacture such aircrafts or not. That should be cleared. 50% of parts and equipment of naval craft we make, are imported and we are in a big way dependant on import of many other equipment. All this means

that our emphasis on research and development and attainment of self-sufficiency is very minimal. Hence the first priority in defence should be attainment of self-sufficiency in arms and equipment. Imported arms and equipment is not a sure guarantee of defence. It is a way to disaster.

Now I would deal with some of the public sector undertakings under the management of the Defence Ministry. First I will deal with Bharat Electronics Limited, Ghaziabad, which is now under lock-out. The management says that the workers were on strike and so they had to declare a lock-out from 9th March. This is the copy of the notice pasted in front of the gates. I quote from Form No. 23:

"7. If strike, please state whether it is directed, organised or controlled by some union"

and the answer to this was:

"Not applicable"

There was no strike. If you go through the production records of the unit, you will find that even on the day before the lock-out was declared, there was no fall in production. The workers were only agitating for their demand. There was an agreement entered into between the workers and the management last year. In spite of that, the workers are agitating. What was their demand? They are demanding CCA. The management had issued a circular according to which the workers in Calcutta, Bombay and Madras will get that allowance. But that allowance is not given to the workers of Ghaziabad. The funny thing is that the officers are getting the allowance on the basis of that circular. The officers are getting an allowance of 6 per cent as City Compensatory Allowance. But the workers are not getting it. In that agreement, it is clearly stated that there will be no City Compensatory Allowance for the officers. In spite of that agreement, the officers are getting it. So, this is the workers' legitimate demand for which they are agitating. I hope, the hon. Minister will try to meet the legitimate demands of the workers.

As regards the Garden Reach Workshop, the hon. Minister just now stated that we should take an initiative to improve the affairs of the Garden Reach Workshop. The Garden Reach Workshop workers are getting the most minimum wages as compared to any engineering worker in Calcutta. The unskilled workers are getting Rs. 440/- including D.A. and the skilled workers are getting Rs. 560/- including D.A. They have never gone on strike. For the last two years, they are

agitating for an increase in their emoluments.

There is a letter which has been signed by some of the officers there. I would like to quote that. A Joint Secretary—I will not name him—has given a written assurance "that the workers will not lose anything in view of the fact that the ensuing settlement which would be arrived at for a period of at least five years might be given effect from 1-1-77." This is an agreement, this is an understanding. The only difference of opinion is, from what date the agreement will come into effect. They say that it will come into effect from January, 1978. You are not honouring the assurance that you have given in writing. I hope, the hon. Minister will do something in this regard.

About the employees of the ordnance factories, it is good that you have formed an ordnance board. But the victimisation of 32 workers of the Gun and Shell Factory, Ishapore, in the last few years, is there. The Railways have withdrawn it. They should also do it. Similarly, there is the victimisation of 14 workers of the Carriage Factory, Jabalpur. I would request the hon. Minister to do something about it.

SHRI KRISHNA CHANDRA HALDER: The Defence Minister should say something about the bonus to Defence employees.

श्री राज नारायण (राय बरेली) : माननीया माप इस बात को जानती हैं कि जब भी कोई बोलता होता है तो मैं उसको डिस्टर्ब नहीं करना चाहता हूँ ।

समापति महोदया, जब हम आज देश की सुरक्षा के बजट पर बोल रहे हैं तो मैं सबसे पहले मौखिक प्रश्न उठाना चाहता हूँ यह देश, यह राष्ट्र, राष्ट्र के लोगों का है या सरकार में बैठे कुछ मंत्रियों का है ? मैं मंत्री रहूँ या न रहूँ लेकिन राष्ट्र सदा रहने वाला है । मैंने कभी नहीं माना कि राष्ट्र की रक्षा की जिम्मेदारी केवल मंत्रिमंडल की है । यदि देश की ग्राम जनता राष्ट्र की सुरक्षा के लिए तत्पर नहीं रहेगी तो केवल सरकार राष्ट्र की सुरक्षा नहीं कर सकती है । एक नहीं अनेक उदाहरण इस के दिए जा सकते हैं । इसलिए मैं चाहता हूँ कि यह सदन जो जनतंत्रीय सदन है,

[श्री राज नारायण]

इस प्रश्न पर गम्भीरता से विचार करे कि इस सदन की जिम्मेदारी क्या है। इस राष्ट्र की सुरक्षा के लिए कौन जिम्मेदार है ? देश है या सरकार है ? जिस रास्ते से चाहे सरकार चलती जाए, जिस तरह चाहे देश की सुरक्षा करे तो मैं समझता हूँ कि देश की सुरक्षा अन्ततोगत्वा जा कर असुरक्षा में परिणत हो जाएगी। इस वास्ते इन बातों पर अच्छी तरह से विचार किया जाना चाहिये।

15 hrs.

मेरे पास पत्रों के बंडल के बंडल पड़े हुये हैं जैगुधर के बारे में। प्रधान मंत्री जी और सुरक्षा मंत्री जी कहते हैं कि इसके सम्बन्ध में कुछ नहीं बताया जा सकता है, ऐसा करना जन हित में नहीं है, अर्थ हित में नहीं है। अगर जन हित में नहीं तो हम यहां किस लिए बैठे हैं ? फिर इस पार्लियामेंट पर, इस ससद् पर इतना खर्च क्यों होता है ? इसको भंग कर दो। आठ दस आदमी अच्छे चुने हुये, चुनीदा रख लो, एक उसको रख लो जो सुरक्षा के मामले में दक्ष हो, एक उसको रख लो जो अर्थ व्यवस्था के मामले में दक्ष हो, एक कृषि का दक्ष रख लो और राज चलाओ। बेमतलब हम यहां पड़े रहते हैं।

आप चाहेंगे नहीं कि मैं उन पत्रों को पढ़ूँ। सुरक्षा मंत्री जी की मैं बहुत इज्जत करता हूँ, उनकी बातों की भी बहुत कद्र करता हूँ। इसके अलावा भी उनके प्रति बहुत ही आदर व्यक्त करता हूँ। लेकिन मैं प्रधान मंत्री जी के पत्रों को कुछ पढ़ लेना चाहता हूँ। यह 19 जनवरी का पत्र है :

“भाई श्री राजनारायण जी। आपका 13 जनवरी, 1979 का पत्र मिला जिसमें

आपने जैगुधर के सम्बन्ध में तकनीकी रिपोर्ट की नकल मांगी है। परन्तु यह रिपोर्ट गोपनीय है। उसकी नकल भेजने से एक गलत मिसाल कायम होगी और ऐसा करना सार्वजनिक हित में भी उचित नहीं होगा, ऐसा मैं मानता हूँ।”

अब मैं अपना पत्र पढ़ूँगा तो लम्बा हो जाएगा। मैंने उनको तकनीकी जानकारी के लिए लिखा था। मैं जानता हूँ बाबू जग-जीवन राम झूठ नहीं बोलेंगे। मैंने जैगुधर, विजिन और मिराज तीनों की कम्पेरेटिव स्टडी की रिपोर्ट मांगी थी, तीनों की प्रति घंटा चाल क्या है, उड़ान क्या है, तीनों घूमने में कितनी जगह लेते हैं यह जानकारी मांगी थी सब उनको नक्शा मैंने दे दिया था। अब हमने उनको लिखा कि यह सारा नक्शा हमने आपको दे दिया है, तकनीकी बातें बना दी है, प्रधान मंत्री जी आप हमें कृपया बतायें कि ऐसा हुआ क्यों—

विदेश मंत्रालय में राज्य मंत्री (श्री सचरेन्द्र कृष्ण) : कहा मिला ?

श्री राज नारायण : नक्शा वही से मिला जहां से सरकार को मिला। आगे आप देखिए। दो जनवरी को पत्र आता है :

“भाई श्री राज नारायण जी। जैगुधर विमान के सम्बन्ध में आपका 19 दिसम्बर 1978 का पत्र मिला। इस मामले में संसद् में कई बार बहुत चर्चा हुई है और कुछ माननीय संसद् सदस्यों के साथ पत्र व्यवहार भी हुआ है। इसके बावजूद अगर आपको स्थिति स्पष्ट नहीं है तो मुझे अफसोस है कि इससे ज्यादा और कुछ स्पष्ट करने में मैं मजबूर हूँ और तकनीकी अथवा वित्तीय दृष्टि से इस बारे में कुछ कहना मुश्किल नहीं है।”

तकनीकी भी है और वित्तीय भी है। समाज में नहीं आ रहा है कि क्या श्री

जगजीवन राम भी इसी राय को रखेंगे ? अगर इस राय को रखेंगे तो इस देश का क्या होगा, भगवान जाने ।

श्री जगजीवन राम : क्या होगा वह करके दिखा दिया है ।

श्री राजनाथरायण मैं बहुत ही भयब के साथ कहूँगा जगजीवन राम जी से कि अनावश्यक गुस्से में या घमंड में न बोलें । न हम किसी के घमंड को बरदाश्त कर सकते हैं और न गुस्से को । अगर तनिक हमको छेड़ दिया जाता है तो हम उस मामले के प्रादुर्भाव से अन्त तक भे गए वगैरह नहीं रहते हैं । मैं चाहता नहीं हूँ कि इस भीके पर जगजीवन राम में उलझू और उनके जो मित्र लोग यहाँ थे उनको मैंने बताया था कि आज इन पत्रों को मैं नहीं पढ़ूँगा क्योंकि जगजीवन राम जी से मैं उलझना नहीं चाहता हूँ आपने क्या दिखा दिया ? देश ने दिखा दिया है सेना में दिखा दिया है पलटन ने दिखाया है । इस सरकार ने कुछ नहीं दिखाया है । इस सरकार ने अपनी कम अकली और अपनी कमजोरी और अपनी नपुंसकता दिखाई है । दिखाया है पलटन ने, हथ की जनता ने, पलटन और जनता ने बंगलादेश की लड़ाई में दिखाया और पाकिस्तान के साथ लड़ाई में दिखाया । कौन ऐसा जमाना है जिसको हम नहीं जानते हैं । कौन यहाँ इस समय पुराने कांग्रेसियों में हैं जो यह कह सकते हैं कि उसने हमसे ज्यादा सजा काटी है, कांग्रेसी राज में हम 58 बार जेल काट चके हैं । क्या माने हैं ? जगजीवन राम जी बेकार में थोड़े सा हमसे उलझे हैं ।

तो आप न बोलिये । जबकि आप हैं बाखिर में । कर के दिखा दिया । क्या दिखा दिया ? ठीक है, मैंने उस समय कहा था जब श्री मेनन साहब रक्षा मंत्री थे, जब चीन से हम हारे तब इस्ताफ़ा दिया मेनन साहब ने । और जब हम बंगला देश में जीते तो भारत रत्न की पदवी किसी इन्धिरा गांधी को । वह सचाल में उठा

चुका हूँ । हार के वक्त जिम्मेदार रक्षा मंत्री माना गया । मेनन रूपी सुग्गा हट गया, प्रधान मंत्री बच गया । और इस समय जब जीत हुई तो सारा श्रेय प्रधान मंत्री को मिला । रक्षा मंत्री हट गया । क्योंकि रक्षा मंत्री बेचारा हरिजन था, और प्रधान मंत्री बम्हनी थी । यह हमने उस समय कहा था । जगजीवन बाबू जानते हैं हमारे मारे भावों को । इनके प्रति हम कितना आदर रखते हैं, यह जानते हैं ।

एक बात और कह दूँ, मैं यह पता लगा रहा हूँ आज सुबह से क्या हमारे सुरक्षा मंत्री और विदेश मंत्री एक ही में नहीं हो सकते हैं ? जरा इस प्रश्न पर भी विचार हो । क्योंकि सुरक्षा तो विदेशी हमले से करनी है । जगजीवन बाबू की पलटन हमारे देशी लोगों पर तो गोली चलायेगी नहीं । और अगर यह देशी लोगों पर गोली चलाने को कहें भी तो वह इन्कार कर देंगी । इसलिये देश की सीमा की सुरक्षा करने के लिए विदेशी मामला भी इनके हाथ में अगर रहे तो मैं समझता हूँ अच्छा होगा । अभी डा० मुबमण्यम स्वामी कह गये, मैं आदरणीय जगजीवन बाबू जी से विनम्र निवेदन करूँगा कि उनकी बात पर तो कभी यकीन करें ही नहीं, करना देश जहन्नुम को चला जायगा । जैसा फतवा दे गये कि चीन की तरफ से कोई खतरा नहीं है । जैसे वह चीन के ठेकेदार हैं । मैं मानता हूँ कि अगर चीन का हमला होगा तो हम उनको भगा देंगे । भरे भाई तेरे पास क्या जानकारी है ? कैसे तू ऐसे बोल रहा है । क्यों तू संचारी में कमी कराने की कोशिश कर रहा है ? क्या चीन से कुछ पाये हुए हैं ? इसका जवाब होना चाहिये ? मैं किसी देश के बारे में ठेकेदारी के साथ बोलूँ तो ऐसा लगता है कि साहब उस देश की मैं कोई एजेंडी कर रहा हूँ । न चीन की एजेंडी करो, न अमरीका को एजेंडी करो और न रशिया की एजेंडी करो । यह तो मामला जायेगा विदेश नीति पर । मैं यह देखता हूँ कि श्री पंडित जवाहर लाल

नेहरू की जो विदेश नीति थी बड़ी के पेंडुलम की तरह खट, खट, खट-एक तरफ रूस, फिर अमरीका, रूस फिर अमरीका, रूस फिर अमरीका वही पेंडुलम की नीति इस समय हमारे यहां भी चल रही है। इससे देश को बचना है।

एक भारतीय सदस्य : कुन्डू साहब यहां बैठे हुए हैं।

श्री राजनारायण : यह तो हमारे आदमी हैं वहां। यह तो हमको खबर देते हैं। मैं कोई गलत बयानी नहीं कहूंगा। वह हमारी पार्टी के पुराने हैं। कहीं भी रहेंगे तो पुरानी खबर कुछ हमको देंगे ही। देखिये मैं जल्दी जल्दी पढ़ देता हूं, टोकिये नहीं। बाद में अगर जगजीवन बाबू चाहेंगे, तो मैं सब उनको दे दूंगा हमारे पास सब है, कंपैरेटिव स्टडी का चार्ट है। पढ़ने में देर लगेगी, सब को देख लीजिये कि किन तरह से होगा।

किसी भी मायने में जगुप्रार मिराज से अगुछा नहीं है, न तो रकुत्तार में, न पैरीदेगन में, न चक्कर घूमने में। जहां यह लेता है 2.3 किलोमीटर वहां वह लेता है, 6 किनोमीटर। फिर भी जगुप्रार अगुछा है, प्रगुछा, है, तो क्यों? जगुप्रार अगुछा क्यों?

एक भारतीय सदस्य : मिराज अगुछा क्यों?

श्री राजनारायण : मिराज को तो हमने बता दिया, हमने उसका चार्ट दे दिया।

हाल ही में सरकार ने वायुसेना के लिये जगुप्रार वायुयान लेने का निर्णय किया है। हम इस निर्णय को, तथा निर्णय करने की विधि को एक अत्यन्त ही जिन्ताजनक विषय समझते हैं जो कि राष्ट्र-हित के विरुद्ध है।

इस विषय में सरकार ने संसद को तथा कुछ मंत्रियों को भी पूरी बातें न बताकर धोखा दिया है। मंत्रिमंडल ने जान-बूझकर यह निर्णय जनता संसदीय दल की बैठक के बाद इसलिये किया कि फिर उसकी आलोचना न की जा सके। उल्लेखनीय है कि पहले-पहले श्री श्याम नन्दन मिश्र ने 4 अप्रैल, 1978 को लोक-सभा में नियम 377 के अन्तर्गत यह मामला उठाया था। फिर 29 अगस्त, 1978 को मैंने इस प्रश्न को उठाया। रक्षा मंत्री ने सदन को आश्वासन दिया था कि कोई भी निर्णय नहीं लिया जायेगा तथा सभी मुद्दों को ध्यान में रखा जायेगा। बाद में रक्षा मंत्री को जब हमने पत्र लिखा तो उन्होंने सूचना दी कि पत्र हमको मिल गया है और सम्यक् विचार कर के सारा निर्णय लेंगे? यह तो पहली पहली बात हो गई।

6 अप्रैल को जब नातीशन बाबू, जनता पार्टी की सीटिंग हो रही थी, उसमें बैठे हुए थे तो मैं उनके पास गया। मैं ने कहा कि बाबू जी हम तो ऐसा सुन रहे हैं कि जगुप्रार लेने का निर्णय हो गया है, तो उन्होंने कहा कि ऐसा नहीं। उन्हीं ही में शाम की ट्रेन से कानपुर गया, तो कानपुर से पहुंचकर हमने वहां "जागरण" ने पढ़ लिया कि निर्णय ले लिया गया। जब वहां जगजीवन बाबू से पूछा तो उन्होंने कहा कि नहीं तो यह निर्णय कैसे हो गया, यह बात समझने की है। हमको बड़ा इस पर आश्चर्य हुआ।

ऐसे सारा जगुप्रार के मंगाने का निर्णय लेकर, जब संसद का अधिवेशन नहीं था, तथा उसके चयन के तरीके पर जिन्ता व्यवस्था करने वाले सदस्यों को सूचित न करके सरकार ने संसदीय प्रणाली का भार ध्वस्त किया है। इसकी धोखा (6 अक्टूबर) से ठीक एक दिन पहले रक्षा मंत्री ने कहा था कि इस विषय में कोई निर्णय नहीं लिया गया है और न ही इतनी जल्दी में लिया जाने वाला है। उन्होंने यह भी कहा था कि जनता और संसद में उस निर्णय के बीच का

प्रतिपादन के लिए वह इस संबंध में संसद में तथा उन्हें लिखे गये पत्रों में उठाये गये प्रश्नों का उत्तर देंगे। पर ऐसा कुछ नहीं हुआ और चुपके-चुपके यह काम हो गया। क्यों ? इसका भी राज जाना चाहिए।

हमारी जानकारी के अनुसार सबसे पहले प्रधान मंत्री ने जनवरी, 1978 में श्री कैलाहन के भारत आगमन के अवसर पर उन्हें ब्रिटिश वायुयान उद्योग की सहायता का आश्वासन सभ्यता दिया था।

एक माननीय सदस्य . सम्भवतः ?

श्री रज न.र.चम . हमारी जानकारी है कोई उदाश कहेगा तो उदाश झोल देंगे। टोको मन।

इसके बाद 20 मार्च, 1978 को ब्रिटिश प्रेम ने जगुभार के चुने जाने की खबर छपी। फरवरी में वह आये, मार्च में खबर छप गई लन्दन के पत्र में और जब 4 अप्रैल को ग्याम बाबू ने यहाँ प्रश्न उठाया, आप इन सब तारीखों का तारतम्य देखिए तब मारी बान ममय में आयेगी।

पिछली गर्मी में जब प्रधान मंत्री अमेरिका और ब्रिटेन की यात्रा पर गये थे तो ब्रिटिश हिरो को और बढ़ावा देने की नियत से ही उन्होंने फ्रांस के प्रधान मंत्री के निमंत्रण को स्वीकार नहीं किया। यह हमारा चार्ज है। फ्रांस के प्रधान मंत्री ने लिखा था कि हमारे यश होकर जाइए, इसको भी देखते जाइए, लेकिन उसको देखा नहीं गया। लौटती यात्रा में प्रधान मंत्री के पुत्र, जो उनके राजनीतिक सचिव भी हैं, तथा उनके प्रधान सचिव लंदन रुके। सदन जानना चाहता है कि वे लंदन क्यों रुके। विश्वास किया जाता है कि उन्होंने जगुभार के सौदे के विषय में बातचीत की और वादे किये। यह भी ज्ञात है कि प्रधान सचिव श्री छिम्बर के होटल में ठहरे थे। श्री छिम्बर अपनी भी ब्लैक-लिस्टेड पुरुष है। उसी होटल में सारी मीटिंग

जगुभार कंपनी के लोगों के साथ हुई। उसमें कान्तिभाई भी सम्मिलित थे।

इधर भारत में फ्रांस के रक्षा मंत्री के उस प्रस्ताव को हम लोगों ने ठुकरा दिया, जिसमें उन लोगों ने अपनी वायुसेना के लिए बनाये गये विमानों को पहले हमें देने का वादा किया, तथा यहाँ पर बाद में अपने सब से नये विमान "मिराज 2000" या और भी नये मॉडेल के विमान बनाने की सहमति दी। श्री बाजपेयी के अनुसार उन्हें 6 अक्टूबर की कैबिनेट मीटिंग में यह खबर नहीं बताई गई कि फ्रांस एफ-1 भी अपने घाईर से निकाल कर हमें भी देने को तैयार था।

जगुभार का उत्पादन अब पूर्णतया सम्पन्न हो चुका है। रायल एयर फोर्स के सभी 202 वायुयान सुपुर्द कर दिये गये हैं, जबकि ईक्वाडोर तथा ओमन को 12, 12 की खेपें कुछ ही महीने पहले सौंपी गईं। ब्रिटिश वायुयान कम्पनी ने फ्रेंच एयर फोर्स के सभी 200 एयर फ्रेमों के लिए हिस्से पुर्ज सप्लाई किये हैं।

इसलिए यह समाचार स्पष्टतया सत्य नहीं है कि वे अब भी इंग्लैंड तथा फ्रांस के लिए दो दो सौ जगुभार बना रहे हैं, जबकि उनके एक ग्राहक ईक्वाडोर, के विषय में विश्वास है कि अब वह फ्रांस के एफ-1 को अपना रहा है।

25.19 hr.

[MR. DEPUTY-SPEAKER in the Chair.]

इस तरह हमारी सरकार भुखमरी के कगार पर खड़ी भारत की गरीब जनता के पैसों से ब्रिटिश वायुयान उद्योगों को संरक्षण दे रही है।

इस सौदे के दूसरे कौन से नतीजे होंगे ? श्री अटल बिहारी वाजपेयी ने हाल ही में कहा है कि पाकिस्तान को एफ-5 की बिक्री खेदजनक है और इससे महाद्वीप में सिर्फ हथिय-

[श्री राजनारायण]

यारों की दौड़ तेज होगी। संभवतः उन्हें इसका एहसास नहीं है कि हम हथियारों की एक दौड़ हार चुके हैं। यह मान्य बात है कि पाकिस्तान के एफ-5 ई तथा मिराज-111 जगुआर को आसानी से मार गिरा सकते हैं। इस लिए लड़ाई तो पहले ही हार चुके हैं। जगुआर निशाना साध सकता है, (पर विजेन या एफ-1 के मुकाबले मन्द) लेकिन वह शत्रु के हवाई रक्षा मिसाइलों तथा लड़ाकू वायुयानों से बच नहीं सकता। मैं ने श्री जगजीवन राम को लिखे एक पत्र में कुछ तुलनात्मक आंकड़े दिये थे। उनमें यह स्पष्ट किया गया था कि विचारार्थी तीनो वायुयानों से जगुआर सब से मन्द तथा हमला बोलने के बाद उच्च वेग से वापस आने में ब्रूस्टर का प्रयोग करने पर भी उतना रण कुशल नहीं है। इस ब्रूस्टर एन्जिन से शत्रु के मिसाइलों को भी मीका मिलता है। इसके विपरीत मिराज एफ-1 'इन्फ्रा-रेड' मिसाइलों के आसन्न हमले के समय इंजन को ब्रीका कर सकता है और इस तरह पाकिस्तानी लड़ाकूओं से आसानी से बच निकल सकता है। जगुआर उच्च वेग से वायु मिसाइलों फायर करने में भी सक्षम नहीं है। हमारा आग्रह है कि इन वायुयानों के खरीद के ठेके पर हस्ताक्षर करने से पहले संसद को इन प्रश्नों का उत्तर मिलना चाहिए।

मुझे मालूम नहीं कि आज स्थिति क्या है क्योंकि इस के पहले था कि ₹ 15 सौ करोड़ का सीमा होगा। कल पेपर में आ गया कि ₹ 2000 करोड़ का है। यह क्यों आ गया? जितने इस के पुर्जे हैं ब्रिटिश कम्पनी ने कहा था कि हम से लेने पड़ेंगे। यह चाहे खुद दें या दूसरे से खरीद कर दें मगर उसका खर्चा जितना ब्रिटिश सरकार कहेगी उतना भारत सरकार को देना पड़ेगा। यह कोई जांच नहीं सकता कि ब्रिटिश कम्पनी ठीक कह रही है या गलत कह रही है और जो आप से रहे हैं.... (स्वबचान)....

उपाध्यक्ष महोदय : आप 20 मिनट बोल चुके हैं

श्री राजनारायण : क्या 20 मिनट और ?

उपाध्यक्ष महोदय : नहीं, 20 मिनट तो आप बोल चुके हैं।

श्री राजनारायण : अच्छा अब वायुयानों की कीमत पर आइए। ... (स्वबचान)... अच्छा, मैं वायुयानों की कीमत को छोड़ देता हूँ. (स्वबचान).....

Shri K.P. Unnikrishnan : Mr. Deputy-Speaker, Sir, only four hours have been allotted for Defence. It is a very important subject. It involves 3,000 crores.

Mr. Deputy-Speaker : It is decided by the Business Advisory Committee.

श्री राजनारायण : श्रीमन्, यो समय हमारे समय में न जोड़ा जाय।

मैं अब कीमतों पर नहीं जा रहा हूँ केवल जगजीवन बाबू की सेवा से इतना ही बिना निवेदन कर रहा हूँ कि जो उस के कल पुरजे की सारी खरीद फरोक्त होगी उन की कीमत कहां जोड़ी जायगी? उसकी कीमत को जोड़ कर दाम लगेगा? उस की कीमत को जोड़ कर जो दाम लगेगा वह दूसरे जहाजों से कम होगा या ज्यादा होगा उसकी तुलना में, इसका उत्तर दें।

अब मैं कुछ और प्रश्न रखा मंत्री जी से कर रहा हूँ।

क्या उत्तर अफ्रीका के छह और मारि-टानिया के संघर्ष में जगुआर वायु बाण की भारी क्षति हुई है? 12 में से सात नष्ट हो चुके हैं? और उस में कुछ जहाज इसलिये भी गिरे हैं यह कहा गया है कि गरमी में यह नहीं चल सकेंगे। तो क्या भारतवर्ष कम गरम है। भारतवर्ष की गर्मी के निम्न से

जहाज क्यों मंगाए जा रहे हैं ? यह पहला सवाल है ?

दूसरा यह है कि आतंकवाद में जगुआर तथा एफ-1 वायुयानों के नष्ट होने के अन्त-राष्ट्रीय आंकड़े क्या हैं ? इस से सदन के लोगों को पता चल सकेगा कि तीनों में क्या फर्क है। उन का कहना है कि जगुआर के दूहरे इंजन होने से वह ज्यादा दिन चलेंगे पर हमारी जानकारी कुछ और है।

जगुआर तथा मिराज एफ-1 के क्या उपयोग हैं ? क्या जगुआर लड़ाकू वायुयान के तौर पर विज्ञानपूर्वक पाकिस्तानी एफ-5 ई या मिराज 111 को मार गिरा सकता है या बच कर निकल सकता है ?

दोनों ही किस्मों के रखरखाव तथा वायु-यान उलझना के आंकड़े क्या हैं और उन की कुल कीमत से इन का क्या सम्बन्ध है ?

यदि पुर्जों को हम विदेश ब्रेचेंगे तो जगुआर और मिराज एफ-1 के दूसरे कौन खरीददार हैं ? जगुआर को बिक्री भारत को छोड़ कर समाप्त हो चुकी है जब कि मिराज एफ-1 अभी खरीदे जा रहे हैं और उस के लिए 1000 नये आवेदन प्राप्त हुए हैं ?

क्या हर जगुआर के साथ पूर्ण सहायक उपस्कर सप्लाई किये जा रहे हैं जिस के बिना वे परिचालन के लिए बेकार होंगे ?

सौदा रूपों में किया गया है या पौड स्टलिंग में ? यदि उत्तरी समुद्र के तेल को आसानी से स्टलिंग की कीमत बढ़े तो क्या जगुआर की कीमत में भी पर्याप्त वृद्धि नहीं होगी ? ब्रिटिश पौड का मूल्य इस समय पहले की 4.5 प्रतिशत बढ़ चुका है। यदि सभी पुर्जों का तथा हमारे लिए जगुआर के बदलाव का खर्च किया जाय तो अब वह सस्ता नहीं है। यह हमारा अन्दाज है।

क्या यह सच नहीं है कि फ्रांस द्वारा मिराज एफ-1 के जल्दी सप्लाई का तथा

यहां पर मिराज 2000 तथा अन्य नये विमानों के बनाने के प्रस्तावों को ठुकरा दिया गया है ? अगर यह सही है तो मैं पूछना चाहता हूं कि जगुआर जो एक आउट स्टैंड चीज हो गई है उस को बनाने के लिए भारत में प्रयत्न क्यों हो रहा है ?

हमें विषयवस्तु सूची से पता चला है कि पिछले साल, सितम्बर में जब एक छोटा गुप्त मिशन यूरोप के दौरे पर गया था तो उसे फ्रेंच प्रस्ताव काफी आकर्षक लगा था और उन्होंने नयी दिल्ली को इस की खबर दी। पर फिर यहाँ से कहा गया कि...

उपाध्यक्ष महोदय : राजनारायण जी अब खत्म कीजिए।

श्री राजनारायण : मैं बहुत जल्दी कर रहा हूं। आप ममसिए कि जैसे कि छुड़दीड़ कर रहा हूं।

भारत सरकार की ओर से कहा जाता है या इन के अफसरों की ओर से कि ऐसी बातचीत की जाय जिस से इंग्लैंड और फ्रान्स दोनों ही प्रसन्न रहें। यह भी कहा गया कि इंग्लैंड में जगुआर की खरीद न करने पर हमारे सिले सिलाये वस्त्रों के निर्यात पर रोक लगाने की धमकी दी। क्या यह सच है ? पूर्णतया तैयार वायुयान तथा 1000 वायुयानों के पुरजों को अन्तराष्ट्रीय बाजार के लिए वापस खरीदने के प्रस्ताव से इंग्लैंड के साथ हमारे कपड़े के व्यापार की क्षतिपूर्ति हो गई है। इस का भी जवाब मिलना चाहिए।

सचिव के चीफ, जिनका स्थान सचिव से ऊंचा होता रहा है इसके पहले जैसी बेरी जानकारी है...

श्री सत्येन्द्र नाथ सिन्हा (औरंगाबाद) : अभी भी है।

श्री राजनारायण : सत्येन्द्र बाबू कह रहे हैं कि अभी भी है लेकिन अब उनको एक

[श्री राज नारायण]

सचिव की कमेटी में मेम्बर बनाया गया है, जिससे कि उन पर दबाव रहे। जब एक सचिव की कमेटी बनेगी, तो वह कमेटी देखेगी और बताएगी कि कौन सा जहाज खरीदे और कौन सा न खरीदे और सचिव का चीफ उस कमेटी का मेम्बर रहेगा। इस तरह से उस के ऊपर उनका दबाव आ जाएगा। जिस तरह से हमारे फौज के अफसरों पर दबाव डाला गया है तथा निर्णय लेने की प्रणाली के दर्जे को नीचे गिराया गया है, एक बहुत ही चिन्ताजनक बात है। इस को आसानी से आप नियमित मत और श्री जगजीवन राम जी से मैं निवेदन करूंगा कि वे इस के लिए कुछ व्यवस्था करें क्योंकि पल्टन के लोगों में इस से असंतोष है और वे ये सोचते हैं कि डिपार्टमेंटल सचिव से हमारा चीफ भी नीचे है। हाल ही में सरकार ने सम्बन्धित ब्रिटिश फर्म को इश्लैंड निमित्त 40 जगुवार के आदेश दिये हैं। ब्रिटिश फर्म ने सिर्फ मूल वायुयान की कीमत बताई है। सभी महायुद्ध उपकरणों, हथियारों और पुर्जों की कीमत अलग होगी। उन्हें इन सहायक उपकरणों की कीमतें बढ़ाने और पार्टी से खरीदने का विकल्प रहेगा। पर सिवाय मौजूदा फर्म के और कौन उनकी कार्यकुशलता का गारंटी देगा। इस तरह के दबाव का तथा ऐसे खराब निर्णय का फौज के लो। पर बहुत ही गलत अमर हो सकता है और हो रहा है। वे लोग अच्छे फौजी की तरह कानूनानुसार राजनीति से अलग रहते हैं। पर यदि हम राजनीतिज्ञ लोग उनका बचाव न करेंगे तो देश के लिये बहुत ही खराब परिणाम हो सकता है। यह संभावना से बाहर नहीं है कि किसी दिन आपके कानून को भी न माना जाए।

और अन्त में मैं यह कहना चाहता हूँ कि एक बहुत ही चिन्ताजनक खबर आई है कि हमारी सरकार के इस निर्णय के एक ही हफ्ते बाद श्री आगा शाही (पाकिस्तान के विदेश मंत्री) फ्रांस गये और वहाँ पर मिराज

कम्पनी के लोगों से और वहाँ की सरकार से बातचीत की। वे लोग अब पाकिस्तान में मिराज एफ-1 बनाना चाहते हैं। इसके लिये पूरे पैसे साठवीं अरब देने को तैयार हैं। इस योजना में हाथ बंटाते हुए चीन ने भी 100 मिराज एफ-1 इस उद्योग से खरीदने का वायदा किया है। जरा डा० सुब्रह्मण्यम स्वामी इस को सुन लें। तो आगे चल कर हमारे जगुवार दुश्मन के मिराज विमानों के शिकार बनेंगे। इस निर्णय का यही फल है और हमारा कारखाना 1982 में जगुवार बनाना शुरू करेगा, जबकि सारे ससार में इस को सर्विस में निकाला जा रहा होगा।

यह माफ है कि जगुवार के सौदे का निर्णय राष्ट्रहित के विरुद्ध है और जिस तरह से इस निर्णय को लिया गया, वह सप्तवीय प्रजातन्त्र के विरुद्ध है। अभी भी समय है कि इस में बदलाव किया जाए और कम से कम यहाँ जगुवार बनाने के निर्णय को बदलना चाहिए।

उप.प्र.स. महोदय अभी और बहुत से लोग बोलने वाले हैं इसलिए अब आप समाप्त कीजिए।

श्री राज नारायण हमको पांच मिनट दे दीजिए। ओनली फाइव मिनट्स। हमारी जगजीवन राम जी से अपील है कि वे इस तरह देखें।

उप.प्र.स. महोदय अब आप समाप्त कीजिए। आप ने काफी समय ले लिया है।

श्री राज नारायण उत्तर भारत के लिए तो हमारे सुब्रह्मण्यम साहब ने जगजीवन राम जी से अपील कर दी। इनकी बात मत मानिये नहीं तो हिमालय खतरे में पड़ जाएगा। मैं पश्चिम की तरफ ध्यान दिलाना चाहता हूँ।

उपाध्यक्ष महोदय : अब खत्म कीजिए, यह किसी और मौके पर आप कहिये।

भीमन् में बताना चाहता हूँ कि एक काली बटा पश्चिम की ओर से आ रही है। उस की ओर मैं जगजीवन राम जी का ध्यान दिला रहा हूँ। जिस तरह हमारी सरकार को तथा इंटेलेजेंस एजेंसीज को वियतनाम पर चीन के हमले का पता नहीं था उसी तरह से शायद इसको यह भी पता न हो कि पाकिस्तान, ईरान, अफगानिस्तान, अरब और बगलादेश एक पेन इस्लामिक बेनर के नीचे धायेँगे और आ कर के एक जबर्दस्त फीजी झड़वा बनायेंगे। मैं सरकार की जानकारी के लिए बताना चाहता हूँ कि ईरान के पास अमेरिका के 80 एक-14 हमला तथा लड़ाकु विमान, दो सौ एक-4 फैंटम विमान, 800 हेलीकाप्टर और सेना को बड़ी भी ले जाने के अन्य विमान हैं। यह सब ईरान के पास है, और पाकिस्तान के पास 35 Mirage भी आ रहे हैं। इस को देख कर हमारे रक्षा मंत्री जी भारत की पलटन को सुसज्जित करें। अगर हम आधुनिक शस्त्रों में यकीन करते हैं तो हमें आधुनिक हथियार बनाने में संकोच नहीं करना चाहिए। (व्यावधान) एटम बम बनाये या न बनाये। इस विवाद को हमें खत्म करना चाहिये यदि हम शस्त्र की लड़ाई में विश्वास करते हैं तो आधुनिक शस्त्रों को अपनायें और यदि नहीं तो अहिंसात्मक ढंग से निहता लड़ाई करें और तमाम अस्त्र शस्त्र को समाप्त करें। अपनी पलटन को कटबाएँ, देश की जनता को मरबाएँ। हमें ईमानदारी से सही बात करनी चाहिए।

SHRI P. K. KODIYAN (Adoor) : Mr.

Deputy-Speaker, Sir, I also join my hon. friends who had expressed serious concern to the developing serious threat to India's security. I do not agree with Dr. Subramaniam Swamy when he says that the threat is to come from the Soviet Union, a super power, by which actually he wanted to conceal the real threat that

has already started coming from a super power, that is, from the United States imperialists. They have already decided to create a 5th Fleet and it will have a base at Diego Garcia and I think it is not only a threat to our country but also a threat to all the littoral countries around the Indian ocean, particularly around the Arabian Sea. It is time for the Government to take serious note of this development and it is also time for our Government to tell the United States that they have no business to meddle with the Indian Ocean and particularly in the Arabian Sea. The Government of India should take the lead in organising all the littoral countries and make a strong protest against the United States rule of self-appointed policeman in the Arabian Sea and around our coastline. Therefore, the main threat that comes particularly as a result of the recent developments in Iran is from the U.S.A. This brings us to another area which is of particular interest to us. We have been threatened thrice by the country. We have been attacked by that country, not once, twice but thrice. That is Pakistan. Since the United States has lost its military bases in Iran, there is every possibility of further increasing the U.S. military aid to Pakistan that too in sophisticated military weapons and equipments.

This has added further to the threat to our country's security. There is also another development which the Government of India has to take note of. There are reports about the United States attempt to knock out a defence organization, a new military alliance comprising Pakistan, Bangladesh and Saudi Arabia. Apart from that, if you turn to our North there is our great neighbour, China, whom Dr. Subramaniam Swamy tried to show as engaged in rivalry with Soviet Union, by which he implied that China, even if it wants, has no time to turn to our borders. In this connection, I want to point out that the Peking leadership is the most unpredictable leadership in this region. Nobody knows at what time they would turn against whom. Their aggression of Vietnam has fully made this clear. What I want to say is that it is all the more important that we strengthen our vigil and we strengthen our defence preparedness to meet all eventualities.

When I speak of the defence preparedness, I must also speak about the vital importance of self-reliance in defence potential and defence capability. I do agree that a number of steps have been taken in order to increase the indigenization of weapons and equipment and a considerable progress has been achieved in this respect. I have no doubt about it, but I want to point out that dependence on foreign

(Shri P.K. Kodiyan)

technology continues to dominate defence potential and defence preparedness in some of the very vital fields, for example, our air force. We have been for a long time feeling the necessity and urgency of a deep-striking aircraft. Now, it has been decided that Jaguar will be the most suitable aircraft for the purpose and I do not want to go into the various aspects of that deal. I would only like to know, what the Government has done in order to develop the indigenous capability of producing our own engine, our own air frame and our own aircrafts. What has the Hindustan Aeronautics Ltd. been doing? It is the biggest public sector unit under the Defence Ministry. The HAL has been experimenting with various engines etc. What has been the history of hal? I would say theirs is a sad history of taking the projects with a very great enthusiasm and abandoning them in the midst, thereby wasting crores of public money. I would ask the hon. Minister, what has happened to the projects like HF 24, HJE 2500, Pistol engine for Basant aircraft, Engine development for Kiran and various other projects including GTX development. What has happened to these projects? As I have said, these projects were started with very publicity, but these have been abandoned half-way. They have been abandoned, thereby wasting more than Rs. 83 crores of public money on these various projects. What were the reasons why our designers and technicians are not allowed, are not encouraged to concentrate on developing an indigenous engine and an indigenous aircraft? If our scientists and technicians could develop and shoot Aryabhata into space, and if we can have an atomic explosion in the Rajasthan desert, I don't think that our country lacks any scientific or technical talent.

I should charge this Government, that it has been following a policy of importing, may be out of exigency, everything important at each and every stage—which is detrimental to the long term interests of self-sufficiency. I only want to quote here an observation which the Director of National Aeronautics Laboratory, Dr. S. R. Valluri had made, while addressing the Annual Meeting of the Aeronautical Society last year. He said:

"We get an uneasy feeling that all is not well with aeronautics in India, and that we are at cross-roads, and unless some positive decisions are taken now, we are likely to be closing our option for indigenous capability, growth and obtaining a reasonable degree of self-sufficiency in about a decade from now."

I want to add that various deficiencies and defects in the planning and execution of various projects in HAL were pointed out by some scientists, designers and officers who really wanted this premier Defence project to succeed in meeting the targets which the country has set for it. I am told that the officers who criticised the various shortcomings, have been victimized. Recently, I am told that a number of officers have been suspended, for the reason that they have organized themselves into a trade union in this unit.

After referring to this, I now come to some of the problems of the employees in the various Defence sector projects. My friend Saradish Roy had referred already to the Bharat Electronics at Ghaziabad. I do not want to repeat what he had said. I only wanted to tell the hon. Minister that because of the obstinacy of the management there, in not giving the employees City Compensatory Allowance at the rate they have given to the officers, a situation has arisen where they had declared a lock-out, by which this concern is losing Rs. 1 crore a month at Ghaziabad. If they had accepted the employees' demand, the total expenditure per month would not have been more than Rs. 72,000. The Deputy General Manager was mainly responsible for this anti-worker attitude; and because of his attitude, the concern is losing about Rs. 1 crore a month. And this Deputy General Manager was transferred from Kanpur. While he was in Kanpur, there was a serious allegation of mismanagement and corruption against him.

I would request the hon. Minister to look into the grievances of the workers of BEL and redress them as early as possible. Regarding the strike in Garden Reach workshop I find from the documents which I have that the hon. Minister, Prof. Sher Singh, assured the employees that whatever assurance has been given by officers earlier would be fully implemented. He should implement this assurance.

Coming to ordnance factories, I find that there is a serious shortage of work in a number of factories. For example, in the Rifle factory, Ichhapore, Ordnance Factory, Tiruchy and small arms factory, Kanpur, etc., there is a shortage of work. Wherever small arms are being manufactured, there is a shortage of work. What steps Government are taking to meet this shortage? I would like the hon. Minister to give us an assurance that under no circumstances the work will be given to the private sector at the cost of these ordnance factories.

I would like to congratulate the hon. Minister for having decided to set up

Ordnance Factories Development Board. I would request him to include in the Board the representatives of the Defence employees.

Last year, during the discussion, I pleaded with the hon. Minister that restrictions imposed on trade union rights in some of the northern areas by the previous government and also on MES employees should be withdrawn. Today, I am happy to note that these restrictions have since been withdrawn. But I find that these restrictions are still continuing in Jammu area, particularly on the MES employees. I request the hon. Minister to remove these remaining restrictions also and get the full cooperation of the employees in running these factories.

श्री सुखितवार सिंह पलिक (सोनीपत). डिप्टी स्पीकर साहब, डिफेंस डिपार्टमेंट की जो डिमांड्स हमारे सामने हैं, इस बहस में मैं उनका समर्थन करता हूँ, लेकिन 2,4 बातें इस मिलिटरी के बारे में हैं डिफेंस मिनिस्टर साहब के नोटिस में लाना चाहता हूँ।

सब जानते हैं कि देश की सुरक्षा बहुत ही लाजमी है और उसको कायम रखने के लिये अपनी डिफेंस फोर्स के अन्दर काफी इन्स रिपोज करने के लिये एक और प्रोग्रामाइजेशन डिफेंस के लिये जरूरी है, इसकी बाबत मैं मंत्री मौजूद का ध्यान अर्कषित करना चाहता हूँ, वह है इंटेलिजेंस। बाबूजी, आप अच्छी तरह से जानते हैं कि बावजूद हमारी गवर्नमेंट की पालिसी के, कि शांति अमन कायम रखने के लिये हम अपने नबर्स की टैरिटोरियल इन्टेग्रिटी को रेस्पैक्ट करते हैं,

We were subjected to aggression by two countries at three different time since our independence.

एक दफे चाइना ने हमला किया, दो दफे पाकिस्तान ने हमला किया, लेकिन मैं अर्ज करना चाहता हूँ कि दोनों दफे हमारी इंटेलिजेंस फोर्स हुई। कहा जाता है कि जिस देश की दो आँखें हैं, उसकी सरहदों को कोई खतरा नहीं हो सकता है। अगर हमारी इंटेलिजेंस मजबूत होती, तो जिस तरह से हम पर हमला किया गया, और इन्सिस्टेंट दो बड़ा पाकिस्तान के हाथ में रहा, वह कभी नहीं हो सकता था। इंटेलिजेंस के जरिये

ही हम कंट्री के सामने पेश घोट का एसेसमेंट कर सकते हैं।

बाबूजी अच्छी तरह जानते हैं कि इसराईल पिछली लड़ाई में इस लिए हार गया, क्योंकि उसकी इंटेलिजेंस चार छः घंटे के लिए फेल हो गई और वह सिचुएशन को अच्छी तरह से एसेस नहीं कर सका। और हमारी इंटेलिजेंस का क्या हाल है? बंगलादेश में शेख मुजीबुर्रहमान का एसेसिनेशन हुआ। वहां हमारे राजदूत बैठे हुए थे। हमारे इंटेलिजेंस की कई प्रार्थना-जेशन्स बताई जाती हैं। मगर वे सब फेल हो गई। किसी को पता नहीं लगा कि शेख मुजीबुर्रहमान कत्ल होने वाले हैं, वहां कुछ होने वाला है और वहां की गवर्नमेंट फाल होने वाली है।

यही नहीं, 1965 में इच्छोगिल कैनाल के पीछे इना मिलिटरी बिल्ड-अप हुआ वहां बहुत प्रान्स और एम्प्लीशन की जमा किया गया, मगर हमारी इंटेलिजेंस टोटली फेल हुई और हमें किसी प्रकार की इनफार्मेशन नहीं मिल सकी। हमारे यहां जो रा है, वह सिर्फ पुलिस पर्सनल से मैन की जाती है। उसमें डिफेंस का कोई आदमी नहीं है, और अगर डिफेंस का कोई आदमी है भी, तो वह नाम मात्र के लिए है। अगर रा हमारी इंटेलिजेंस का सब से बड़ा विंग है, तो उसे डिफेंस मिनिस्ट्री या एक्सटर्नल एफेयर्स मिनिस्ट्री के अंदर आना चाहिए, ताकि हमें जल्दी से जल्दी इनफार्मेशन मिल सके और हमारी प्रान्स फोर्मिज उससे फायदा उठा सकें।

1965 में काश्मीर में प्रान्स पाकिस्तानियों ने इनफिल्ट्रेट किया, लेकिन किसी को उसका पता नहीं चला। इसलिए मैं डिफेंस मिनिस्टर साहब से अर्ज करना चाहता हूँ कि वह अपनी इंटेलिजेंस को मजबूत करें। अभी पिछले दिनों उन्हें देश की इंटेलिजेंस का पता लग गया है, वह पुलिस की इंटेलिजेंस हो या गवर्नमेंट की इंटेलिजेंस। वहां तो माफी

[श्री मुद्दितयार सिंह : लिंक]

भागने से काम चल गया। लेकिन अगर डिफेंस की इन्टेलिजेस फेल हो गई, तो माफी मागने से काम नहीं चलेगा। उसकी वजह से देश को पता नहीं कितनी आपत्ति का सामना करना पड़ेगा। तब गवर्नमेंट को कोई बख्शोगा नहीं।

यह कहना तो ठीक है कि बी आर प्राउड आफ आबर जवान्ज, बी आर प्राउड आफ आबर मिलिटरी। यह भी कहा जाता है कि बि कश्मी इज बिहाइव बि मिलिटरी। लेकिन यह तो सिर्फ उसी वक्त तक होता है, जबकि लड़ाई होती है। जब लड़ाई खत्म हो जाती है, तो सारा मुल्क जवान और मिलिटरी को भूल जाता है। मैं अपनी आंखों देखी तस्वीर आपके सामने रखना चाहता हूँ कि जब हमारे जवानों और मिलिटरी आफिसर्स को सिविलियन्ज से पाला पड़ता है, जब वे किसी गवर्नमेंट आफिस में जाते हैं या सिविल सर्वेंट्स के पास जाते हैं, तो ज़िम तरह से उनके प्रति डिस्पेन्स शो की जाती है, उनकी कोई मिसाल नहीं मिल सकती है। “जय जवान” का नारा सिर्फ उसी वक्त लगाया जाता है, जब कि वे लोग लड़ने के लिए जाते हैं। इस लिए गवर्नमेंट को ऐसा इन्लजाम करना पड़ेगा कि हमारी मिलिटरी का मोर्गल कायम रहे। उसका मोर्गल गिरता जा रहा है।

एक मिलिट्री का जवान एट दि प्राइम आफ हिज लाइफ रिटायर हो जाता है। सात आठ या दस साल के अंदर आ कर वह अपने घर बैठ जाता है। उस के सामने उस समय क्या होता है? बच्चे पढ़ने वाले होते हैं, जवान लड़की शादी करने के लिए होती है और उस के पास उस समय कुछ होता नहीं है। वह बेचारा वैसे का बैसा ही वहां पर आता है। उस के पास कोई जराये ऐसे नहीं होते कि वह लड़की की शादी कर दे या बच्चों को तालीम दिलवा सके। मैं यह

मानने के लिये तैयार हूँ कि डिफेंस डिपार्टमेंट इस समय इसके लिए कुछ कर रहा है कि उन को कोई सर्विस वीरह दोबारा दिलाई जाय। लेकिन वह तो बहुत ही मीगर है। उनके मोरल को कायम करने के लिए आप को उन्हें इन्फोर करना चाहिए कि वहां से आते ही उन के लिए दूसरे जराय उपलब्ध होंगे। आफ्टर रिटायमेंट आफ्टर सेवन इयर्स आफ सर्विस जब वह बाहर आए तो आते ही उन के लिए दूसरे जराय आप कायम करे ताकि वह अपनी फमिली को चला सके और जिस से लोगों को एक एन्करेजमेंट मिले आर्मी के अंदर भर्ती होने के लिए और देश की रक्षा के लिए जान देने के लिए।

उनके मोरल के बावत दूसरी अर्ज मैं यह करना चाहता हूँ कि आर्मी वालों का मोरल क्यों गिरा हुआ है, यह आप देखें तो जो आप का पैरा मिन्ट्र फोर्स है या बार्डर सर्क्योरेण्टी फोर्स है उन को जितने इलावेमेंज और हमरी फॅसिलिटीज दी जाती हैं वह मिलिट्री के जवान से ज्यादा होती है। मिषाय एक पेन्श्वेल के जिस के बारे में कि मैं वह नहीं सकता हूँ। बरना और फॅसिलिटीज और एलावेमेंज उन को एक जवान से ज्यादा मिलते हैं जब कि सर्विस कडीशन को आप देखें तो उन की सर्विस कडीशन कितनी हाई है जो जा कर अपनी जान पर खेलते हैं और कितने साफिस्टिगैट और वॅल्यूएबल वेपन्स उन्हें हैंडिल करने पड़ते हैं जिनको हैंडिल करने के लिए बहुत एक्स-पीरिएंस की जरूरत है। कितना हाई वर्क उनको करना पड़ता है और इधर बी एस एफ और दूसरी पैरा मिलिट्री फोर्स जो हैं। उन को उन से ज्यादा इलावेमेंज दिए जाते हैं आप दोनों का मुकाबिला कर के देखें। इस से इन को कितनी तकलीफ होती है यह आप सोचें। जो लोग फारवर्ड एरियाज के अन्दर रहते हैं, हम ने अपनी आंखों से देखा है फारवर्ड लाइन्स को, वहां का अस कितनी हाई है जिन के अन्दर कि उन को काम करना पड़ता है।

तीसरी बात मैं भर्ज करना चाहता हूँ जिस की वजह से बहुत जबर्दस्त मिलिट्री के अन्दर लोगों का मोरल गिरा हुआ है। अगर उन के काउन्टरपार्ट को आप पुलिस में या सिविल में देखें और उन के रैंक को उन के साथ मिलाया जाय तो आप देखेंगे, कहां एक कर्नल रहता है एक डिस्ट्रिक्ट के अन्दर और कहां एक डिप्टी कमिशनर या पुलिस सुपरिटेण्डेंट जो उस के रैंक का होता है वह रहता है, दोनों की रेस्पेक्ट और खातिर तबज्जह में कितना अन्तर होता है? या वहां जो डिप्टी सुपरिटेण्डेंट आप पुलिस होता है उस को जितनी रेस्पेक्ट और तबज्जह मिलती है उतनी भी शायद उस को नहीं मिलती। यह एक आम शिकवा शिकायत आप के आफिसर्स के अन्दर है जिस को खत्म करने और बैंक करने की आप कोशिश करें वरना इस किस्म की जो चीजें हैं उन से उन का मोरल गिरता है और अगर किसी कंट्रॉल की आर्मी का मोरल गिर जाता है तो आप समझ सकते हैं भविष्य में अगर कंट्री के ऊपर किसी किस्म का खतरा इधर उधर से आता है तो क्या हालत हो सकती है? अगर कोई आदमी यह नहे कि अब खतरे की बात नहीं है, पाकिस्तान से हमारी दोस्ती है, चीन से हमारी दोस्ती है, आप फेडरेशन बढ़ाने के लिए चीन में पहुँच गए, पाकिस्तान में पहुँच गए, लेकिन इस से कुछ नहीं होता है। आप का पाला बड़े अनस्कूपलस कंट्रीज से पड़ा हुआ है। किसी वक्त भी आप को खतरा हो सकता है चीन की तरफ से और पाकिस्तान की तरफ से और इसीलिए हमें आइन्दा अपनी मिलिट्री के अन्दर अपना कॉन्फिडेंस इम्प्रूव करने के लिए उन के मोरल की कायम रखना चाहिए, उस को गिरने नहीं देना चाहिए, यह मेरा आपसे बड़ा नम्र निवेदन है।

आप में मिलिट्री बायो कौन देने के लिए एक हाइसिन का प्रोग्राम बनाया हुआ है।

यह बहुत अच्छी बात है लेकिन साथ साथ यह कहूंगा कि उन लोगों को इस की वजह से बहुत भारी तकलीफत है, इसलिए इस को स्पीड अप करने की जरूरत है।

25.59 hrs.

[SHRI N. K. SHEJWALKAR in the Chair]

जहां मैं यह बातें आप की नोटिस में ला रहा हूँ वहां एक भर्ज यह करना चाहता हूँ कि एक बड़ा जबर्दस्त खर्चा ऐसा है जिसे हैबी वेंस्टेज इन दि मिलिट्री कहा जा सकता है और उस को बचाने की जरूरत है। वह पैसा आप इन जवानों की सर्विस कडीसस को अच्छी करने के ऊपर या दूसरी जगह खर्च कर सकते हैं। वह वेंस्टेज है पेट्रोल का।

हरेक आदमी जानता है, कोई ऐसा नहीं है जो यह न जानता हो कि मिलिट्री में पेट्रोल की वेंस्टेज है। हम सबको पर देखने हैं कि बड़ी बेरहमी से मिलिट्री व्हेइकल्स स्टाफ के आदमी यूज करते हैं और उस इस्तेमाल करने को इयूटी में दिख या जाता है। हमारी मिलिट्री में यह बड़ी भारी कमी है। इस को बैंक करने की जरूरत है। इस के बारे में बहुत से लोग कहते हैं कि इस को बैंक नहीं किया जा सकता है लेकिन मैं कहता हूँ कि इस को बैंक किया जा सकता है। जब भी व्हेइकल्स इयूटी के लिए इस्तेमाल हों उन पर 'ग्रान इयूटी' का प्लेग लगा होना चाहिए ताकि हरेक आदमी को यह पता लग जाए कि यह मिलिट्री व्हेइकल्स ग्रान इयूटी है। मिलिट्री में जो चेंकिंग स्टाफ होता है उसको भी बैंक करने में आसानी होगी। इससे बड़ा जबर्दस्त बैंक मिलिट्री में व्हेइकल्स का होगा। इस से न केवल मिलिट्री को ही फायदा होगा बल्कि हमारी कंट्रॉल को भी फायदा होगा जहां पेट्रोल की इतनी कमी है, जहां पेट्रोल के लिए हमें इतना खर्च करना पड़ता है। इस तरह से पेट्रोल की

मिलिट्री में बचत कर के हम दूसरी जगह उसका इस्तेमाल कर सकेंगे।

16:00 hrs.

एक मैं यह भ्रज करना चाहता हूँ कि बहुत-सी जगहों पर मिलिट्री वालों के बच्चों की तालीम देने के लिए स्कूल नहीं हैं। कहीं सेन्ट्रल स्कूल हैं, कहीं प्रांतीय स्कूल हैं लेकिन बहुत सी ऐसी जगह हैं जहाँ उनके बच्चों को तालीम देने के लिए कोई सुविधा नहीं है। जो लोग फ्रंट पर होते हैं उन्हें इससे बड़ी ही मुश्किल का सामना करना पड़ता है। वे कही होते हैं, बच्चे कही होते हैं। उन्हें इससे जिस मुश्किल का सामना करना पड़ता है उसकी कही मिसाल नहीं मिल सकती। आप भ्रन्दाजा लगा सकते हैं जब बाप कहीं हो, माँ कहीं हो और बच्चे कही हों तो कितनी मुश्किल उनके सामने आ सकती है। इसलिए ऐसे लोगों के लिए एक जगह स्कूलों का इंतजाम किया जाए। अगर यह पोलिसबल न हो तो उन लोगों के बच्चों का दूसरे स्कूलों में आसमखास इंतजाम करना चाहिए। जो भी फारबर्ड एरिया में जवान या भ्रफसर काम करते हैं उनके बच्चों के लिए प्रामोरिटी बेसिस पर स्कूलों के भ्रन्दर पढ़ाई का इंतजाम किया जाए। इसकी मैं अपने डिफेंस मिनिस्टर साहब से भ्रज करना चाहता हूँ।

मैं आप का ज्वादा समय नहीं लेना चाहता हूँ। मुझे कुछ सुझाव अपने गुजारिश करने थे जिनको कि मैं डिफेंस मिनिस्टर साहब के भ्रोर बेधरमैन साहब के नोटिस में लाना चाहता था। मैं यहाँ पर कोई पोलिटिक्स डिस्कस नहीं करना चाहता हूँ जैसे कि आठ बंद से, 35 मिनट से एक कमेटी की रिपोर्ट, जो कि राज नापखण कमेटी भ्रान जगुधर है उसको डिस्कस किया गया। मैं इस किस्म की पोलिटिक्स में नहीं पड़ना चाहता। हूँ

मिलिट्री की तरफ देखना चाहिए और अपनी कन्ट्री की डिफेंस की तरफ देखना चाहिए। हमें अपने में यकीन होना चाहिए, हमारे जो डिफेंस मिनिस्टर हैं उनमें एग्माइ होना चाहिए और अपनी गवर्नमेंट में एग्माइ होना चाहिए। हमें देखना चाहिए कि वह अपने एक्शन से काम कर सकती है या नहीं। किसी किस्म की पोलिटिक्स ला कर इस हाउस का टाइम जाया करने से मुश्किल हो जाती है। मैं बेधर को भी देखता हूँ कि वह शरीफ आदमी के पीछे पड़ जाती है। इससे मेरा यह मतलब नहीं है कि दूसरे बुरे है। मेरा मतलब यही है कि जो मेम्बर बिचारे कभी बोलते नहीं हैं, उनके लिए मुश्किल पैदा हो जाती है। जो मजबूत मेम्बर है, वे बोल जाते हैं। इसलिए मैं बेधर से गुजारिश करूँगा कि वे हम कमजोर मेम्बर्स की तरफ भी देख लिया करें।

ड.० भुरल, मनोहर जोशी (भ्रलमोड़ा) : मभापति जी, मैं प्रतिरक्षा बजट का समर्थन करने के लिए खड़ा हुआ हूँ। मैं एक ऐसे निबन्धन क्षेत्र से चुना गया हूँ जिस से दो भ्रन्त-राष्ट्रीय सीमाएं—भारत-नेपाल और भारत-चीन—संलग्न हैं। वहाँ कुछ ऐसे भी परिवार हैं जिन में से एक-न-एक व्यक्ति सदा सेना सेवाओं में रहा है। पिबौरागढ़ जिले में आज भी 22000 सैनिक सेवार्त हैं। करीब चालीस हजार सेवानिभृत हैं। जब कभी मैं जाता हूँ सेवा निभृत सैनिक अपनी कठिनाइयाँ मेरे सामने रखते हैं। मैं आशा करता हूँ कि इस बार प्रतिरक्षा मंत्री जी उन कठिनाइयों का निराकरण करने की पूरी ज्वाध्या करेंगे। इस में कोई शक नहीं है कि सेना में हमें जवानों की ज्वाध्या रहेगी। जिन की भाव अधिक हो गई है उनकी भी बहुत अधिक ऐसे काम नहीं दिए जा सकते हैं। इसलिए वहाँ सेवा निभृति की ज्वाधु बाकी सेवाओं से कम हो रहेगी, उस में कुछ न कुछ भ्रन्तर तो रहेगा ही। पहले क्षेत्र

निवृत्ति की आयु जब रखी गई थी तब भारत-वर्ष में औसत आयु कम थी और शायद सेना का जो उद्देश्य था वह भी सीमित था। मेरा निवेदन है कि केवल पंद्रह वर्ष के कार्यकाल के बाद जो आप किसी भी जवान को सेवा निवृत्त कर देते हैं इस में आप संशोधन करें और यदि सम्भव हो तो बीस वर्ष की सेवा निर्धारित करें या इसको 35 और 40 वर्ष की आयु के बीच रखें। तब तक आप उनको सेवा में रखें। सेवा निवृत्ति के बाद जैसा प्रो० शेर सिंह ने बताया है आप ऐसे कारगर-उपायों का अवलम्बन करें ताकि अनुभव और अनुशासन का लाभ देश को वे दे सकें।

पेंशन का भी सवाल है। बहुत कम पेंशन उनकी दी जाती है। बहुत कम आयु में उनको आप सेवा निवृत्त चूक कर देते हैं इसलिए उनको बहुत लम्बे समय तक अपने परिवार का पालन पोषण करना पड़ता है। इस ओर भी ध्यान देने की आवश्यकता है। मैं चाहूंगा कि डेढ़ सौ या पीने दो सौ—न्यूनतम पेंशन की राशि आप रखें सभी के लिए।

मेरे यहाँ कुछ अधिकारी भी हैं जो सेवा निवृत्त हो कर आते हैं। यह केवल जवानों का ही सवाल नहीं है। वे बताते हैं कि नागर सेवाओं, सिविल सर्विस और इन लोगों में कितना अन्तर है, वेतनमानों में तथा मंहवाई भत्ते आदि में। वेतनमान का सवाल तो शायद ठीक हो सकता है लेकिन मंहवाई-भत्ते में जो विसंगतियाँ हैं उनके सम्बन्ध में मेरा निवेदन है कि 2400 रुपए और उससे अधिक के वेतनमान के लोग जो सेना में कार्य कर रहे हैं जो देश की नागर सेवा से किसी भी तरह कम नहीं है, जिन का त्याग कम नहीं है, जो बहुत सक्षम हैं, बहुत योग्य हैं, बेध निष्ठ हैं उनके बारे में भी आप मंहवाई भत्ते की व्यवस्था करें, उनको किसी प्रकार से यह महसूस न होने दें जिससे वे सबसे कि उनको यह त्याग करने के लिए कहने के बाद भी उनके साथ किसी प्रकार का व्यवहार किया जाता है।

छात्रियों की भी एक समस्या है। वहाँ पर भूमिका है वहाँ बने हुए भवन हैं जो बहुत समय से लीज पर ले कर रखे गये हैं और उनके आवंटन के मामले लटके हुए हैं। इस ओर भी आप ध्यान दें।

प्रतिरक्षा के साथ कुछ व्यापक प्रश्न भी जुड़े हुए हैं। मैं कुछ माननीय सदस्यों के विचार सुन रहा था तो मुझे ऐसा लगा रहा था कि सुरक्षा के स्थान पर शायद कुछ हथियार बेचने वाली कम्पनियों के प्रचार का भी प्रभाव हमारे देश पर पड़ रहा है। हम देश की सुरक्षा की ओर पूरा ध्यान दें, अच्छे से अच्छे हथियार खरीदने की व्यवस्था करें। लेकिन आज हथियारों की दौड़ में अन्तर्राष्ट्रीय कम्पनियाँ जिस प्रकार का प्रचार करती हैं उस प्रचार से सावधान भी रहे। मेरा माननीय सदस्यों से निवेदन है कि इस संवेदनशील, सेंसेटिव मामले पर कोई दूसरी कम्पनी क्या कहती है केवल इससे हम प्रभावित न हों। अगर जैंगुप्रार के स्थान पर डिगेन या मिराज खरीद लिया गया होता तो शायद जैंगुप्रार कम्पनी की ओर से भी इसी प्रकार का प्रचार किया जा सकता था। मैं चाहता हूँ कि मंत्री महोदय इस संबंध में देश को और सचेत को आश्वस्त करें कि इन सब हथियारों की खरीद करोड़ों के मामले में केवल देश की सुरक्षा, देश की प्रतिरक्षा की दृष्टि से निर्णय किए गए हैं और किसी अन्तर्राष्ट्रीय प्रचार लाठी से हम न प्रभावित हुए हैं न किए गए हैं और न किए जाएंगे और न ही किये जाने चाहिए।

श्रीमन्, मुझे बड़ी प्रसन्नता है जब एक सम्मानित मित्र ने मैंने इन्स्टीट्यूट का उल्लेख किया और उसके खेतरी से देश को लाभ प्राप्त किया। मैं देश की प्रतिरक्षा की धार्मिक संघर्षों के साथ नहीं जोड़ना चाहता हूँ कि कोई वैज्ञानिक या किंवदन्ती इकट्ठा हो रहे हैं। बल्कि इससे व्यापक परिणाम में प्रतिरक्षा को बढ़ाना चाहता हूँ।

[डा० मुरल्लू मनोहर जोशी]

जहाँ तक इंडियन ओशन का सवाल है, हिन्द महासागर का सवाल है, आज जो वहाँ की गतिविधियाँ हैं वह देश की रक्षा के लिए गम्भीर चुनौतियाँ हैं। वहाँ जो महा-शक्तियों के बीच में अपने धब्बे स्थापित करने की होड़ है वह भारत के लिए एक बड़ी चुनौती है, न केवल सामरिक दृष्टि से, बल्कि आर्थिक दृष्टि से भी। मैं डा० स्वामी का सम्बन्ध कहूँगा कि हिन्द महासागर में भी हमारी सम्पदा, सम्पत्ति है, गैस है, मछलियाँ हैं और मिनरल रिसोर्सेज हैं, उन सब की रक्षा करना भी हमारे देश की नौसेना का दायित्व है। और इसलिए नौसेना के विषय में हमको गहराई से विचार करना चाहिए, उसका विकास करना चाहिए, उसे आधुनिकताम बनाना चाहिए।

बताया गया है कि कुछ हवाई जहाज पाकिस्तान में बन रहे हैं। मिराज वहाँ बन रहा है और सऊदी अरेबिया को वह बेचे जायेंगे। फ्रांस वहाँ बना रहा है। और यह भी हो सकता है कि जहाज कुछ और देशों को बिके गये हैं अमरीका द्वारा वह भी वहाँ से स्थानांतरित हो कर, हस्तांतरित हो कर पाकिस्तान आ जायें। यह सारी सम्भावनाएँ आज वहाँ हैं। मध्य पूर्व और ईरान की जो घटनाएँ हैं, बाढ़ी के देशों की जो घटनाएँ हैं, हार्न आफ अफ्रीका में जिस प्रकार की गति-विधियाँ चल रही हैं उनकी तरफ हमें सतर्क रहना होगा और पूरी कोशिश करनी होगी कि हमारे देश की नौसेना और देश का सामरिक विकास उसकी रक्षा करने में समर्थ हो सके।

जो यह कहा जाता है कि चीन की ओर के कुछ खतरा कम है, मैं समझता हूँ कि यह बात कुछ तथ्य की नहीं है। भारत और चीन के बीच में उनकी सामरिक तैयारियों के जो आँकड़े हैं, यदि वे सच हैं, जिनका मैं उल्लेख कर रहा हूँ, तो काफी स्थिति खतरनाक

है। बताया जाता है कि हमारी अब-संख्या 635 मिलियन, चीन की 975 मिलियन। हमारा जी० एन० पी० 82,500 करोड़ डॉ० चीन का 2,90,000 करोड़ डॉ०। हमारा प्रतिरक्षा व्यय 3,000 करोड़, उनका 29,000 करोड़। उनकी पूरी रक्षा सेना 4,325,000 और हमारी 1,096,000। हमारी कामबेट स्ट्रैज 9,50,000, चीन की 3,625,000। इसी प्रकार हमारी आर्मड्ड डिवीजन 2, चीन की 11। हमारी इनफैंट्री डिवीजन 17, चीन की 121। हमारी माउन्टेन डिवीजन 10, इंडिपेंडेंट आर्मड्ड ब्रिगेड 5 और इंडीपेंडेंट इनफैंट्री ब्रिगेड 1, जब कि चीन की इंडि-पेंडेंट रेजीमेंट्स 150। हमारी पैरा ब्रिगेड 1, चीन की 3 डिवीजन। हमारी इंडिपेंडेंट आर्टिलरी ब्रिगेड 4, चीन की 40 डिवीजन। हमारे काम-बेट एयरक्राफ्ट 661, चीन के 5,000। हमारे साइट बीम्बर्स 50, चीन के पास साइट और हैवी मिलाकर 480। हमारे पास फाइटर बीम्बर्स और इंटर-सेप्टर्स मिलाकर 605, चीन के पास 4,500। रिकोनायसेंस प्लेन्स हमारे पास 6, चीन के पास कुछ नहीं। हमारे पास ट्रांसपोर्ट प्लेन्स 177, चीन के पास 450। हेलीकाप्टर्स हमारे 255, चीन के पास निल। हमारे पास सबमैरीन्स 8, चीन के पास 75। हमारे पास एयर क्राफ्ट कैरियर 1, चीन के पास निल। हमारे पास क्रूजर, 1, चीन के पास 7 डेस्ट्रॉयर। हमारे क्रिगेट 25, चीन के पास 12। कारबेट्स और मिसाइल बोट हमारे पास 19, चीन के पास 70। पैट्रोल क्राफ्ट हमारे पास 4, चीन के पास 14। कोस्टल पैट्रोल क्राफ्ट हमारे पास 7, चीन के पास 300। माइन स्वीपर्स हमारे पास 8, चीन के पास 30। सबमैरीन बेसर्स हमारे पास निल चीन के पास 39। सबमैरीन बैस्सल्ट

हमारे पास 51, चीन के पास 685। इसमें मैंने आणविक शक्ति का जिक्र नहीं किया। आज चीन अपनी आणविक शक्ति का भी विकास कर रहा है। मैं जिस खेल से चुनकर आया हूँ, उसकी सीमाएं चीन से मिली हुई हैं। जहाँ सन् 1962 में चीन का हमला हुआ था, वह मेरे खेल से बिल्कुल सन्निकट है। (अव्यवधान) वह तो है ही, वही देश की रक्षा करेगा। सन् 1962 में भी की थी। हमेशा करेगा, उसमें कोई सन्देह नहीं है। जहाँ तक उसका सवाल है, मैं निश्चित कहना चाहता हूँ कि इन्दिरा जी की कांग्रेस या श्रीर बाकी कांग्रेस या श्रीर बाकी पार्टियाँ पता नहीं कहाँ विभीन हो गई थीं, तब भी भार० एस० एस० देश में था और आज भी देश में है। मैं आपसे निवेदन करना चाहता हूँ कि देश की रक्षा के लिए भार० एस० एस० का प्रत्येक स्वयंसेवक कुर्बान हो जायेगा, इसमें मुझे सन्देह नहीं है।

मैं आपसे निवेदन कर रहा था कि आज जब यह सारी तैयारी करने का सवाल है, सारे देश में सामरिक विकास का सवाल है तब आज अपने देश के लिए ही नहीं बल्कि सारे विश्व की शांति के लिए आवश्यक है कि भारत में और भारत के पड़ोसी देशों में स्थायित्व रहे। आवश्यक है कि तमाम एशिया और उनके निकटवर्ती भूखंडों में लोग अपने विकास के लिए लगे रहें। भारत को सामरिक सेना के रूप में अपना विकास करने की आवश्यकता है। सवाल उठता है कि इसके लिए पैसा कहाँ से लाने ? कुछ जित्त कहते हैं कि पैसा षटाना चाहिए। मैं कहूँगा कि प्रतिरक्षा के लिए और अधिक संसाधनों को जुटाया जाना चाहिए, इसके लिए बजट में और अधिक व्यवस्था करनी चाहिए। देश की सुरक्षा के लिए हर औद्योगिक युवाई

जानी चाहिए। कोई भी पैसा इस में कम नहीं होना चाहिए जिससे देश की सुरक्षा में कमी रह जाये। देश बूझा रह सकता है, लेकिन गुलाम नहीं रह सकता है। इसलिए यह प्रश्न उठाना कि पैसा कहाँ से लायेगा, मैं समझता हूँ कि इस पर विचार होना चाहिए।

देश में जिसकी बचत से कठिनाइयाँ हुई हैं, यह भी कहा जाता रहा है कि या तो डेवलपमेंट कर लीजिए या डिफेंस कर लीजिए या तो देश का विकास कर लीजिए, या सुरक्षा कर लीजिए। यह परिप्रेक्ष्य गलत है। देश की सुरक्षा और विकास एक दूसरे से अन्तर्-संबंधित हैं, इन्टरेप्रेटिड हैं, इंटरलिम्ब्ड हैं। आज आवश्यकता है डेवलपमेंट और डिफेंस, देश का विकास देश के सुरक्षा प्रयत्नों द्वारा। आज देश का सैनिक ही नहीं लड़ता है, देश का प्रत्येक व्यक्ति सुरक्षा प्रयत्नों में भागीदार है। इसलिए आवश्यक है कि देश का सारा आर्थिक नियोजन, देश के सुरक्षा प्रयत्नों के साथ संलग्न किया जाये, उनको जोड़ा जाये।

देश में जो सिविलियन इंडस्ट्रीज हैं, नागरिक खेल के औद्योगिक उत्पादन हैं, उनको सुरक्षा-उत्पादनों के साथ जोड़ा जाए। जहाँ केवल विमान बनते हैं तो विमान ही नहीं बनते बल्कि और दूसरे सामान भी बनते हैं, उनका विकास होता है। वह देश फलदा है जहाँ सुरक्षा प्रयत्नों से संबंधित चीजें बनती हैं, सहयोगी और एन्टीलरी इंडस्ट्रीज का विकास होता है। इसके साथ देश में औद्योगिकीकरण का जाल बन जाता है। इजराइल और चीन का उदाहरण हमारे सामने है, जिन्होंने ने केवल देश में प्रतिरक्षा के मामले में पैसा खर्च किया बल्कि प्रतिरक्षा प्रयास का 30, 40 प्रतिशत अपने देश में अनुसंधान, रिसर्च और डिजाईनिंग के लिए खर्च किया। आज आवश्यक है कि हम देश में औद्योगिक उत्पादन को देश के सुरक्षा प्रयत्नों के साथ जोड़ें।

[श्री मुरली मनोहर जोशी]

एक पुस्तक है "डिफेन्स प्रोडक्शन एन्ड डेवलपमेंट" जिसे श्री राजेश भगवास ने लिखा है। वह कहते हैं कि :—

"It is obvious that Indian defence planning has suffered greatly due to a paucity of funds. Relative to the huge defence expenditures incurred by the neighbouring countries, our own commitment remains considerably lower. India's defence expenditure has ranged between 3 and 4% of its GNP. This is among the lowest in the world, in spite of the fact that the country had to face external aggression on a number of occasions over the past 25 years. Countries with far more peaceful environments allocate a considerably larger portion of their GNP's to defence spending. Again, in terms of the national budget allocations, India has allocated approximately 14 to 15% of its total (Centre and States) budget towards defence in recent years. Pakistan, in contrast, spends over 50% of its total budget or almost 8% of its GNP for defence. When compared with China the contrast is even sharper. For example, in 1974 it is estimated that China spent \$17 billion on defence while India's total expenditure in that year was a mere \$2.4 million."

"In addition to the above, there are large policy issues which have contributed to the sluggishness in the pace of modernisation and to the unsatisfactory performance of the defence R & D."

मैं इस और मंत्री का ध्यान अवश्य आकृष्ट करना चाहूंगा।

"A realistic assessment of the international situation as it exists presently and as it is likely to develop over the next decade or so must be made while planning for defence."

"Lastly, and most importantly, there is a need for greater appreciation by the government of the potential complementary role of the civilian sector in augmenting and strengthening the defence sector. An intensification of the inter-relationship between the defence and civilian industries will not only be in the larger interests of the country, but will also help in reinforcing each other."

यह एक बहुत महत्वपूर्ण तथ्य है। जिसकी और ध्यान देना चाहिए :

"The civilian industrial sector plays an important role in manufacturing intermediate products, components and spare parts for the defence manufacturing establishments. Further more, in regard to a number of sophisticated areas such as

aeronautics, electronics, computers, lasers, nuclear propulsion, Communications, Special alloys and new materials, there is much in common in the technologies of civil and military end-use products. The development of an integrated industrial sector could be greatly stimulated by encouraging and promoting this commonality."

यह है वह सिद्धान्त जिसके आधार पर देश के आर्थिक विकास की दृष्टि से सुरक्षा प्रयत्नों के साथ जोड़ा जा सकता है, और जोड़ा जाना चाहिए। संसाधन इसी प्रयास में से निकल सकते हैं। तब कह कहने की जरूरत नहीं पड़ेगी कि डिफेन्स के लिए बजट कहां से लाया जा सकता है। इससे अपने आप एक स्वचालित व्यवस्था का निर्माण हो जायेगा।

हमें अपने देश में सामरिक हथियारों के आधुनिकीकरण के बारे में भी बहुत गहराई से सोचना चाहिए। यह बड़ी प्रसन्नता की बात है कि प्रतिरक्षा मंत्री के वैज्ञानिक सलाहकार नामकीय भौतिकी के जानकार है, एक न्यू-क्लियर फिजिसिस्ट हैं। मैं प्रेक्षा करूंगा कि नामकीय शक्ति का अधिक से अधिक उपयोग प्रतिरक्षा प्रयासों में किया जायेगा। यह कोई जरूरी नहीं है कि हम नामकीय शक्ति का उपयोग अपने सुरक्षा प्रयासों में केवल परमाणु बम बनाने के लिए करें। आवश्यकता इस बात की है कि देश में शक्ति का जो स्रोत है, जिसका उपयोग हम अपने सैनिक सामर्थ्य को बढ़ाने के लिए और उसको अधिक जुझारू बनाने के लिए कर सकते हैं, और अगर जरूरत पड़ेगी, तो हम उस समय परमाणु बम का निर्माण भी कर सकते हैं, हम उस स्रोत को बिल्कुल बन्द कर दें, बल्कि नामकीय शक्ति का उपयोग उत्तरोत्तर देश की प्रतिरक्षा और देश के विकास के लिए करने का प्रयत्न करें।

इन शब्दों के साथ मैं प्रतिरक्षा मंत्रालय की मांगों का समर्थन करता हूँ।

SHRI AJITSINH DABHI (Anand): Mr. Chairman, Sir, a country like India having long land and sea frontiers cannot afford to be ill-equipped for the purpose of defence. There is a natural relationship between the defence policy

of a country and the changes in the international situation because every tension in any part of the world, particularly in the neighbouring countries, is bound to create direct or indirect impact on the defence policy of a country. Therefore, India cannot ignore or under-estimate geographical compulsions to which the nature has subjected it. Despite India's settled policy of establishing friendship with all the countries of the world, particularly its neighbouring countries, the international situations will not move according to a New Delhi's calculations. During this year, when we were expecting to establish friendly relationship with China, with whom we have a long land border on the North, China formed an axis with the United States of America. This Sino-American axis is now between the two big nations which were traditionally known to be antagonistic to each other, since Mao Tse Tung led the Red Revolution some forty years back. This particular Sino-American axis in this area, in the region North-East of India, has created tilts in balancing of power. The wanton aggression of the Communist China against the Communist Vietnam has created new tensions in the region North East of India and South East Asia, which has only fallen short of igniting the Third World War.

The infiltration of China's trained rebels in Mizoram, Nagaland, Assam, Manipur and in other border States in the north eastern part of India cannot be taken lightly. The recent completion of the road in Karakoram linking China and Pakistan-occupied area in Kashmir has created a new tension on the north-western frontier of India. We also cannot ignore the fact that there is a move by America to supply Pakistan sophisticated F-5 E aircraft which is as effective as Jaguar for which we have contracted a deal with U.K. We should not forget the fact that America under the pressure of Pantagon is forming a new policy of giving substantial armaments to Pakistan.

If we look to the southern side of India, there is a long sea frontier. We cannot ignore the fact that America, the so-called super power, has put a check, so to say, on the sovereignty of Indian nation by putting up a military base in Diego Garcia in the Indian ocean. In the present situation, the national security environment of our country needs a new deal, particularly in this year of international tensions.

We are proud of our armed forces. They have never let this country's defence down. Thanks to China that in

1962 China roused a sense of defence preparedness in India by giving a crude and cruel jolt to the friendship which India extended to China, by attacking on the northern frontier of India. Since 1962, the emphasis has been laid on modernisation and self-reliance in the matter of production of defence equipment. Out of 45 countries in the world which produce arms and weapons, India is one of the two countries which have made an advance in the production of arms and weapons for all the three departments of defence, namely, army, air force and navy.

In the present international situation, it is calculated that all the countries of the world together are investing Rs. 1 lakhs per second for their armaments. In the circumstances I submit that our army needs a marginal expansion and that our budgetary provisions should be raised to 7 to 8 per cent of the GNP.

The air force and the navy have been playing a commendable role in the defence of the country. Despite the fact that modernisation and self-reliance in the matter of indigenous production has been achieved in respect of weapons for the army, the nation carries an impression that the officers occupying high positions in the hierarchy of Air Force are favouring the foreign aircraft and that they are deliberately thwarting the production of indigenous aircraft, or they are delaying the development of indigenous aircraft. They are doing it in order to favour foreign firms to supply the aircraft. That is an impression created. For example, the engine for our Kiran aircraft was designed by our Engineers in 1960, but it could get approval by the Defence Ministry only six years thereafter because of the hurdles created by the GTRE, which is also staffed with the staff of the Indian air force. This particular clearance by the Defence Ministry could not be got until after the Defence Ministry already imported foreign aircraft engines.

There is every reason to believe that some of the high ranking officers in the Air Force and in the HAL have deliberately killed the incentive for development of indigenous air-craft. Some of the news papers and news magazines have given a list of ex-Air Force officers representing foreign firms who are supplying certain systems and components to HAL.

It is not surprising that the engine for HF 24 designed by our Engineers was not allowed to be developed until we fell for the Anglo-French Jaguar. The possibility of certain high-ranking officers, and the son of the Defence Minister and

[Shri Ajitsinh Dabhi]

also the son of the Prime Minister and the Secretary receiving commission or promise of commission cannot be ruled out. You can look at the reports which have been published in various magazines.

A few months back I visited the Foreign Ministry's office where I met some two or three senior officers. I asked from them certain information. When I asked from one a particular information, he said 'Nini'. When I asked a second officer about the same information, again he said 'Nini'. Then a third officer who was standing there also said 'Nini'. I asked them what this 'Nini' meant. Because I knew them, with a smile they said 'Not in national interest'.

Behind this four-lettered word, 'Nini', the Defence Ministry is shielding scandals of corruption amounting to crores of rupees which could have been utilised for the modernisation and indigenisation of production of weapons for the Armed Forces.

So far as the Jaguar is concerned, the decision of this Janata Government to produce Jaguar under licence in India, has at least for 15 years, pawned the Indian expertise to produce indigenous aircraft for future requirements. The Hindustan Aeronautics Officers Association has already grilled the Defence Ministry for not encouraging indigenisation of designs. All these indicate one and only one thing, that the bureaucracy in the Defence Ministry and in the HAL which is manned by high-ranking officers of the Air Force, have conspired to make the defence of the country dependent on foreign technology. Such a dependence on foreign countries involves great risks. Jaggu Babu, having managed to be on the Treasury Benches since 1947, knows well; he has the experience of the past...

श्री अजित सिंह बहोरिया (इटवा) : वह किस अपमानजनक ढंग से बोल रहे हैं। इन शब्दों को निकालिए।

SHRI AJITSINH DABHI: Jaggu Babu has been on the Treasury Benches since 1947. Therefore, he has the experience of the past. He knows well our experience in the past; he knows that the western countries and the USA have, in critical times, refused to give arms or spare parts...

श्री अजित सिंह बहोरिया : आप क्या कहना चाहते हैं। उनसे कहें कि इस अपमानपूर्ण भाषा का वह प्रयोग न करें।

श्री रघुबीर सिंह मल्ल (मिह) : यह घर नहीं है सदन है। अगर मंत्री महोदय के साथ उनकी मित्रता है तो घर जा कर मित्रता निभाएं। यहां इस भाषा का प्रयोग न करें।

MR. CHAIRMAN: Let him follow first what you are saying. He does not follow. Mr. Ajitsinh Dabhi, you have said 'Jaggu Babu'. It is not proper.

SHRI AJITSINH DABHI: The hon. Minister of Defence, Mr. Jaggu Babu... (Interruptions)

MR. CHAIRMAN: He does not follow. Mr. Ajitsinh Dabhi, you have used the expression 'Jaggu Babu'. That is not proper.

SHRI AJITSINH DABHI: I am sorry, Sir. It is only a slip of the tongue. What I meant was hon. Minister, Shri Jaggu Babu Ram. (Interruptions)

MR. CHAIRMAN: He has expressed his regret. He did not understand.

SHRI AJITSINH DABHI: It was only a slip of the tongue.

The Janata Party, in its manifesto, has written that a country's best defence is the skillful management of its relations with foreign countries. The Foreign Ministry, headed by Mr. Vajpayee of the Janata Government, having failed completely, our armed forces are a permanent defence to this country. Just now one of the Members of the Janata Party has said that our armed forces are not intelligent. I should say that, in spite of not possessing modern armaments and modern weapons, our armed forces have done creditably in the past, and at present our armed forces are maintaining a high spirit. Heartened by the fact that our armed forces are in fine fettle, I cannot but support the Demands for Grants in respect of the Ministry of Defence.

SHRI KRISHNA CHANDRA HALDER (Durgapur): When will the hon. Minister reply?

MR. CHAIRMAN: There are more than 10 speakers yet. I am afraid, what does the Government propose?

SRI KRISHNA CHANDRA HALDER: The time may be extended.

SRI K.P. UNNIKRISHNAN: This is a very important debate. You extend the time.

PROF. SHER SINGH: It may conclude tomorrow.

MR. CHAIRMAN: Is it the pleasure of the House to extend the time for the discussion?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): Till five minutes to six, let hon. Members speak and at five minutes to six, I will start and carry forward tomorrow.

MR. CHAIRMAN: Is that all right?

SOME HON. MEMBERS: Yes.

SHRI DINEN BHATTACHARYA (Serampore): It is all right no doubt, but originally you decided that four hours' time is allotted and now the time is extended and on the basis of the four hours, speakers' time was decided. Now you are extending the time. That way we are becoming losers. So another member from our Party should get the chance.

MR. CHAIRMAN: You are not correct. The position is otherwise.

DR. SARADISH ROY (Bolpur): I was forced to finish in 10 minutes whereas I should have got 15 minutes.

SHRI K.P. UNNIKRISHNAN: When you extend the time proportionately the Parties will get more time.

MR. CHAIRMAN: I will request the hon. speakers not to take much time so that more members can participate.

Now I call Shri Begaram Chouhan—
not here.

Shri Baldev Singh Jasrotia.

SHRI BALDEV SINGH JASROTIA (Jammu): Mr. Chairman, Sir, I am grateful to you for having given me this opportunity to speak in support of the demands of the Defence Ministry which is very important from all aspects.

Sir, it is the cardinal duty of a good government to give protection to the country both from external aggression and internal disorder. This is what the people would expect from a good government.

If you look at the atmosphere prevailing in our adjoining country, it gives the guidelines for us to plan the defence

needed for the country in the present circumstances.

Last year there was the opening of the Karakoram Road which links China with Pakistan and passes through an important portion of Jammu and Kashmir which is now under occupation of Pakistan and known as Azad Kashmir. This road not only politically but from other points of view is important because it is open throughout the year and heavy tanks and heavy machinery can ply on this road and more so, the Kashmir mountains which are rich with gold, iron ore, mica and precious stones are there and the enemy country or the countries with which we have no good relations—with the connivance of those countries this road has been constructed and these countries have an eye on this mountain wealth which belongs to India.

Another thing. At the same time, Tibet is being linked with the Bay of Bengal. That is a known fact. And with that we will have to face our enemy on both the seas. No doubt efforts are being made by our Foreign Minister for good relations with our neighbouring countries. But, the things of the past show, at least according to my estimation, that there is no such hope in the near future.

Last year, the Vice Defence Minister of China said that the issue of the border of Kashmir should be put in cold storage. This is a sufficient hint for us to know the inner working of the mind of such a country and, more so, when this very country is assisting Pakistan into making nuclear weapons.

Sir, when a neighbour has a particular weapon we must at least have the same. This is the fundamental principle. In view of that, I request the Foreign Minister as well as our Defence Minister for both of whom I have the greatest regard as also the Defence Secretary, a capable man and the Secretary of the Foreign Affairs Ministry to sit together and have a plan. I think there should be given a deep thought to the present circumstances that are prevailing around us. Very recently, as mentioned by other friends, Bangladesh, Saudi Arabia and Pakistan have entered into a pact. A gainst whom that has been entered into is very clear. We should know this is a danger for our country. People have not yet realised this. I fear, even our Defence Minister has not realised this, and more so, when Pakistan's President, Gen. Zia-ul-Haq said that Pakistan cannot have good relations with India unless Kashmir issue is solved. He is also negating the Simla Agreement which was entered into in 1971 after the war with Pakistan. At the same time, the

[Shri Baldev Singh Jasrotia]

Jammu and Kashmir's Chief Minister, says that there should be a final solution to Kashmir. He talked about that on opening up of Rawalpindi-Srinagar Road—this is very strange. This is a signal too, and should be sufficient for us, that nothing should be spared to take note of this. I fully support the demands by the hon. Defence Minister. I request him that he should take more for the country, from this House, i.e. for the defence of this country to meet this great danger all around us. This can be done by driving the enemy out of the country who are occupying illegally. We have to look into this. In this connection I may remind the hon. Defence Minister that the high position in set-up of missile is being done by the Flying Section. Same is the case with regard to radar. The position is same with regard to the administration. I think it is high time that there is proper adjustment for the proper functioning of the Army, more especially, for the proper functioning and efficiency of the Air Force, they should have full facilities in education, pension, etc.

So far as HAL, Bangalore is concerned, they are the producers of Ajit and Kiran for the benefit of the air force only. You know that there is no market for this outside this country. As a result the whole of the projects too is going to remain idle like Baust craft of HAL, Kanpur for want of utility and Mig of HAL, Nasik is idle for want of support from country of origin. I would say that they will remain practically idle if we do not get spares from the countries of origin. In these circumstances, we have to take a view. Crores of rupees are being spent for the defence purpose in this country. According to my humble submission, the country is facing a great danger. So, We have to pay special attention in this respect. I request the hon. Minister to have a plan after considering all the circumstances prevailing in the country. HALs are more than enough for this country for the present. But proper utilisation has not been done so far though it is considered to be meant for the benefit of the country. This requires to be reviewed as early as possible.

As regards Navy, much has been said and I need not waste my time on this. But, I think, the submarines which our neighbouring country has are much more superior and sophisticated as compared to ours. Our Bombay Port and other harbours, more specially, are in danger. Then there are oil wells and other gas wells here. If proper action is not taken in this direction at the earliest time, I think, in the near future, we will be facing a great danger. Our sea wealth

which is also the wealth of our country like the hidden wealth of the mountains, should be protected.

Mention has been made by the other speakers and so I will not say anything on this. Only Rs. 200 crores are to be spent on Navy and as compared to other two Defence Services it is much meagre. Much has to be done in this connection and, I hope, the hon'ble Defence Minister will pay due attention in this direction.

Mr. Chairman, Sir, I am of the view that Territorial Army is needed in this country for the present. Some of the earlier speakers have pleaded for expansion of the Army. There are no two opinions on that account. I support the view but for the present I feel that we should pay attention to the Territorial Army and this should be made compulsory for some kind of services.

So far as missile is concerned, it is a very important weapon and missiles from air to air, ground to air and air to ground are needed but, I think, we are lacking in ground to air missiles and special attention should be paid in this respect.

Sir, goods transport fleet has to be reviewed. The learned Minister of State for Defence has said something about replacing the Dakotas. I suggest that we should replace Packet, Avros and An 12 also. We should go in for Buffalo of Canada, G 222 of Italy and TU 134 of Russia.

MR. CHAIRMAN: Please conclude

SHRI BALDEV SINGH JASROTIA : Lastly, Sir, I would like to say a word about the court martials which are conducted by the Army people. There should be provision for appeal against them and the period of detention during trial should be counted towards the punishment as is done under the Criminal Procedure Code. I think it will be only fair on the part of the Defence Ministry to make certain amendments in this connection.

Then, Sir, when we are considering about the Army expansion, utilisation of sophisticated weapons, etc., we should not ignore the person who has to operate these things. His welfare is equally needed. He should be given due consideration. The treatment between an officer and a soldier should not be that of a master and a slave but of a soldier and a soldier. Both are equal and this distinction between an officer and a jawan should be done away with. Lastly, there is a circular dated 1st January, 1964 by which a person retiring after 1st January, 1964 his widow will get pension

but it is not applicable to ex-servicemen who retired prior to 1st January, 1964. I think they should be brought at par. With these few words I support the Demand of the Defence Ministry and I conclude.

SHRI VAYALAR RAVI (CHIRAYINKIL): Mr. Chairman, Sir, I would be rather very brief as my able colleague, Shri K. P. Unnikrishnan, has already put forward certain important points. First of all I would like to express my confidence in the leadership of Shri Jagjivan Ram who is heading the Defence Ministry for the last two years. I know when Mr. Jagjivan Ram assumed this office in early 1970 he tried to give a new direction and a new outlook to the Defence Services which proved to be successful. Of course, he is yet to succeed in many of his ideas.

Sir, I will only confine to the aspect of the welfare of the jawans because, I think it is the most important. That is the only reason that has provoked me to participate in the debate. I used to receive many letters from the jawans of the Air Force, Navy as well as Army. We have to see that their service conditions of the lowest-grade of the jawans are improved. That can be improved only by a deliberate attempt on the part of the people who are in the higher hierarchy. Unfortunately in our Defence Services we have inherited many vices from the Britishers. Unfortunately this inheritance from the British people has created certain concepts of discipline. Various service conditions are imposed and to a large extent they are based on Articles 310 and 311 of the Constitution. Their services can be terminated without notice. It is one of the major things in respect of discipline. Of course, discipline must be there, I agree there. But in this connection, I wish to draw the attention of the Defence Minister to certain aspects of the grievances of the armymen. I say this without malice or to malign anybody. This is the letter which I received. I will quote only a few sentences from this letter. It says :

"A jawan begins his work from early four o'clock and works upto 12 midnight."

It is a general complaint. And then it says :

"Jawans are bound to work as their personal servants and do their family work ; washing their family clothes, looking after their children, and doing all the domestic work. The army officers are getting all sort of allowances, but they are working as slaves."

I am not making any allegation or anything of that kind. There are certain facts which have been brought and I request him to look into it and see what you can do to avoid such kinds of grievances. These complaints have to be avoided. That is my purpose.

Regarding promotion and other avenues I wish to say something. So far as their mess services are concerned, so far as the food is concerned, it is a general complaint that the food is very bad. The food is rotten which even domestic animals would not eat. Heavy corruption is there. The arrangement for supply of food is subjected to many kinds of corrupt practices. The mess and other services should be properly checked. How is the check conducted now ? At present it is stated that inspection can be done only after you give two months of advance notice. What is the use ? When the officer goes there everything is all right. No one knows what irregularities are happening. What I wish to suggest is that surprise checks should be conducted. Senior officers responsible for these things must make a surprise check. He should thoroughly check what is going on at the lower levels. All these various complaints regarding food should be avoided. So far as the Airmen are concerned, I wish to bring out two or three points. Babuji might have seen my cut motions. I have put them with a purpose. I would like to quote the answer which Babuji gave in answer to my question. I quote :

"However, in the Air Force, discharge from service on completion of the initial period of engagement in respect of certain categories of trades has been suspended with effect from 1-12-77 since the manning position is below 90% of the sanctioned strength in these trades leading to shortage of trained manpower."

Why is this shortage of manpower ? Is it because of the recruitment policy or large number of people going away ? There is a complaint from Keralites that they are not getting enough opportunities for being recruited into the Air Force. They are not allowed to go away after completing minimum service. I don't say it is done purposely. I am not saying that. But at the same time those people who want to leave the service after 15 years of service are not allowed because their pension age has been raised. Once you stop the persons with mature brain and good calibre going out after 15 years of service, they will not be able to get jobs outside afterwards. If you do not allow them to leave the service after putting 15 years of

[Shri Vayalar Ravi]

service, at the age of 35 or 40 when they will be in a position to get jobs outside, what is the use of allowing them after the age of 50 or so? For this you give the reason that sufficient number of technical personnel are not available. There is some wrong done somewhere. This has to be rectified.

17 hrs.

Now, in Kerala State, there is no recruiting office for the Indian Airforce service. Unfortunately, there was some clash over the recruitment arrangement in Bangalore. In this regard, you might have seen the press report also. In Madras also, there was some clash in the recruitment area. Many people are coming to me and complaining about this. But I told them that it was not fair on my part to interfere in this. I avoided pursuing their cause in this respect. But I would reiterate my point that after completing 15 years of service if they want to go away, they should be allowed.

Another point I would like to make is that there is some anomaly in the training course. The training course for the officers and the Sergeants and Corporals at the lowest grade is conducted. But when the Sergeant or the Corporal goes for training, his family ration is immediately cut and he is losing about Rs. 150/-. Whereas the officers get all the benefits while on training. I have received representations in this regard and I do not want to go into that. I am prepared to give these representations to the hon. Minister.

Now, in the case of married Jawans or married Airmen, they are not allowed to take their family with them. Otherwise 50% of the expenses are to be borne by them. While in the case of officers they are allowed to live with their families without any extra expenses. Now, Sir, so far as the pay-scale is concerned, I know that the Pay Commission cannot satisfy everybody. I know that Babuji has himself made a valuable argument before the Pay Commission that the Services/personnel are important. But he could not get much for them. Well there is still a big gap in the pay scales of various categories of Defence personnel. I hope Babuji will look into this. Something should be done to satisfy the services personnel.

Regarding mess facility, Babuji had said in Pathankot that there will be one mess for both officers and other categories of personnel. It is yet to come true.

¶ Regarding recruitment, I may point out that there are a large number of technical personnel available in the

country, I have received representation stating their grievances especially from Kerala, that sufficient number of people are not recruited from the State.

Now, a large number of engineers and doctors are in demand in the foreign countries. In countries like Oman and Kuwait, there is a great demand for these technical people. You are not sending the persons having vast experience and qualification working in your Department to these countries. It is not because the technical personnel are not available to fill in their places in your Department. But it is because of dispute whether your children must be sent there or they should be sent there. Here the criterion should not be the kinship but it should be based on experience and qualification.

Sir, we have full confidence in the capacity of our armed forces and jawans to defence our nation. But, at the same time, they must set up an example before the nation; they must be free from corrupt practices and they must consider their juniors and jawans as human beings. They should not hang on to the evil practices which we have inherited from the Britishers. There must be a welcome change in their attitude towards their juniors.

I would once again plead with the hon. Minister that the demand for military doctors and technical people from the foreign countries must be met as early as possible, as otherwise such assignments will go to people from other countries.

Then, Babuji might have received a representation from the Tiruchi Ordnance Factory employees. Some seven employees have been suspended there. They have perhaps met the hon. Minister also. There is one Mr. Pandayan, General Manager there. I do not want to say anything about his past here, but I must say that the charges levelled against these people are flimsy. The reason for their suspension is that they worshipped Goddess of Velankanni. Shri Bala Pajanoor is also very much sore about it. The hon. Minister may kindly go into this matter and find out why these people have been suspended.

Lastly, Sir, there is one Sainik school in my constituency. I understand that there has been no revision for them in their pay for a long time, or since they became teachers. They have been there for thirty years. Then, the hon. Minister once told me that he would give class IV employees the minimum salary of a Government servant. May I remind him that it has yet to come true. I would earnestly request the hon. Minister to allot some funds from the budget for the Sainik schools, so that all these grievances are removed and these schools are run on better lines.

I am sure, the hon. Minister will do something positive in this direction.

श्री अर्बुन सिंह बर्बरिया (इटवा) : कुछ मित्रों ने रक्षा मंत्रालय की बजट मांगों पर बाद-विवाद में रक्षा मंत्रालय की समस्याओं के समाधान पर चर्चा कम और कुछ बुनियादी और राजनीतिक सबालों पर ज्यादा की है। उन्होंने हथियार बनाने वाली कम्पनियों के एजेंडस के रूप में क्या लाभ और क्या हानि है, इसकी चर्चा छेड़ दी है। इसमें सत्ता पक्ष और विरोधी पक्ष के लोग भी शामिल थे। हमारे एक मित्र ने देश के नेतृत्व और सेना का उसके साथ क्या सम्बन्ध है, इसको एक बुनियादी सबाल के तौर पर उठाया है और मुल्क के भविष्य के लिए एक बहुत बड़ा सबाल है। मेरा निवेदन है कि किसी भी गुलाम देश की आजादी की लड़ाई उस देश की साहसी और स्वाभिमानी जनता अपने योग्य लीडरशिप के नेतृत्व में लड़नी है और आजादी मिल जाने के बाद उस देश की सीमाओं की रक्षा और उस देश की स्वतन्त्रता की रक्षा की जिम्मेदारी जहां पर सैनिकों पर और जवानों पर आती है वहां सबसे बड़ी जिम्मेदारी देश के योग्य और साहसी और कुशल और दूरदर्शी नेतृत्व पर निर्भर करती है। कुशल और दूरदर्शी नेतृत्व के बिना न सीमा की सुरक्षा हो सकती है और न देश की आजादी की रक्षा हो सकती है।

हमारे मुल्क का सबाल उठाया गया है। यह कहा गया है कि लड़ाई सेना ने जीती। यह बात सही है। लेकिन हिन्दुस्तान ही नहीं दुनिया के किसी भी मुल्क में सेना अपनी तरफ से कभी युद्ध में नहीं उतरती है, वह हमेशा जनता की इच्छाओं और आकांक्षाओं और लाभ-साधक देश के कुशल और दूरदर्शी नेतृत्व जब सेना को आवेग देता है तभी वह युद्ध में उतरती

है। जब देश का नेतृत्व कुशल और दूरदर्शी होता है तब अगर सेना में कुछ अभाव भी होता है, अभावग्रस्त सेना भी होती है तो भी कुशल नेतृत्व के नीचे रह कर, साधनों की थोड़ी बहुत कमी के बावजूद भी लड़ाई जीतती है। अगर देश का नेतृत्व ऐम्पाथ, नपुंसक और अदूरदर्शी है तो सेना चाहे जितनी बहादुर रहे, वह सेना विजयी नहीं हो सकती है। ऐसे कई एक उदाहरण आपके सामने पेश किये गये। वही सेना जो 1962 में चीन से पराजित हुई, वही सेना आखिर पाकिस्तान और बंगलादेश से जो युद्ध हुआ उसमें क्यों विजयी हुई? सबाल नेतृत्व का था, दूरदर्शी नेतृत्व का था। हमारे देश की सेना हमेशा बहादुर रही है, उसका एक शानदार इतिहास रहा है। 1962 में जो सेना पराजित हुई, इसलिए नहीं कि उसमें लड़ने की ताकत नहीं थी, या क्षमता नहीं थी, बल्कि पराजित इसलिए हुई कि नेतृत्व का अभाव था और नेतृत्व समय से निर्णय नहीं ले सका। जब मुल्क का नेतृत्व समय से निर्णय नहीं लेगा तो वह सेना हथियार न चला कर के हाथ पर हाथ रख कर खड़ी रहेगी। मैंने बहुत ही संक्षेप में यह बात कही।

हमारे देश की सेना वह शानदार सेना है जिसने अंग्रेजों के जमाने में 1905 में चीन की राजधानी पीकिंग में जा कर वहां के किले पर अंग्रेजी झंडा फहराया था। इसमें उत्तर प्रदेश के लोग भी शामिल थे। उस समय की जो लीडरशिप थी वह अपने सैनिकों को अच्छी तरह से लड़ाना जानती थी। हमारा निवेदन है कि रक्षा मंत्री और सबन से क्योंकि देश की आजादी का ठेका सिर्फ सत्ता पक्ष का ही नहीं, बल्कि विरोध पक्ष का भी है, इसलिए हमें अपनी सेना को निर्णय और क्षमता मुक्त बनाना होगा। ऐसा केवल भाषणों से नहीं होता है, बल्कि कार्यों से होता है। और यह तभी हो सकता है जब हमारे बहादुर

[श्री अर्जुन सिंह मदीरिया]

जवान जो डार्ले डार्ले मन का बोझा पहना-
द्विषीं पर, जमी हुई बर्फ पर काफी ऊँचाई
पर ले जाते हैं और उतारते हैं और प्रहरी
के रूप में सीमा पर खड़े रहते हैं, उनमें
यह भावना हो कि हम जो लड़ाई लड़ रहे
हैं यदि हम यहां पर शहीद हुये तो हमारे
नन्हें-नन्हें बच्चों का क्या होगा, उसके
मन में इस चिन्ता को निकालना होगा।
इसलिए रक्षा मंत्री जी से निवेदन है कि
सम्पूर्ण सेना के लिए युद्ध की बीमा योजना
शुरू करें। आप कहेंगे इसके लिए पंसा
कहां से आये अगर मुल्क की आजादी की
रक्षा करनी है, तो युद्ध हमेशा नहीं होते
हैं, युद्ध 10, 20 साल में कभी कभी
होते हैं, अगर सैनिकों के मन में यह
भावना पैदा हो जायेगी कि अगर युद्ध में
मारे जायेंगे तो शहीद होने के बाद हमारे
आश्रितों को 20, 25 हजार रुपए बीमा
का मिलेगा, हमारी मां जो अंधी और बूढ़
है उसका भीख नहीं मांगनी पड़ेगी, हमारी
विधवा पत्नी को दूसरे के घरों में जा कर के
काम नहीं करना होगा, तो वह निर्भय हो
कर देश सेवा कर सकता है।

एक माननीय सदस्य : ऐसी योजना
है।

श्री अर्जुन सिंह मदीरिया : अगर है तो
उसमें कुछ और आप धन बढ़ाइये, और जो
एक अन्तर है सेना के अधिकारियों में और
जवानों में जो अन्तर है उसको कुछ कम
कीजिये। इसलिए कि लड़ाई में सेना का
जवान पहले भरता है, और बाद में नेतृत्व
काम आता है। इसलिए आप अन्तर को
दूर कीजिए।

दूसरी बात मुझे यह कहनी है जो व्यव-
वैतन का और जवानों और अधिकारियों को
जो मिलनी वाली सुविधाएँ हैं, पूरे बजट को
अंदर आप लें तो एक बड़ी तादाद सैनिकों

की है, उन सैनिकों पर पूरे बजट का,
तनखाह और अन्य सुविधाओं के रूप में
एक बड़े चार खर्च होता है और तीन
बड़े चार मुट्ठी भर अधिकारियों पर खर्च
होता है।

आपको नये ढंग से चिन्तन करके इस
अन्तर को कुछ कम करना होगा और वह
इसलिए कि अभी भी हमारी सीमाएं
सुरक्षित नहीं है। आज भी हमारी उत्तरी
और पश्चिमी सीमा पर चीनी अजगर मुंह
बाये खड़ा है। इसने सन् 1962 में हमारे
देश की लगभग 25 हजार वर्गमील भूमि पर
कब्जा किया है। जब तक हम अपनी उस
पवित्र धरती को वापस नहीं लेते हैं, भले
ही हम युद्ध न करें, लेकिन हमारा लक्ष्य
रहेगा कि अपनी उस छिनी हुई धरती को
वापस ले। (व्यवधान) जहां तक अजगर
के नापने का सवाल है, तो वह तो अपने
आप नप जाएगा। भारत की सेना बहा-
दुर है, वह एक इंच भी पीछे हटने के
लिए तैयार नहीं है।

मैं सेना को इसलिए धन्यवाद देना
चाहता हू कि वह राष्ट्रियता की सबसे
बड़ी इकाई है। हिन्दुस्तान में आपके और
बहुत सारे विभाग हैं, किन्तु सिर्फ सेना का
ही एक ऐसा विभाग है जो देश की
राष्ट्रियता को मजबूत करता है, चाहे
दक्षिण में जाइये या पूर्व, उत्तर या बीच में
जाइये। हर जगह सेना का ही ऐसा विभाग
है, जहां हिन्दी का प्रयोग होता है। यह
हमारे देश की राष्ट्रियता के लिए एक
बहुत बड़ी उपलब्धि है। इसलिए मैं सेना
के जवानों, सेना के अधिकारियों और
प्रतिरक्षा मंत्री को बधाई देता हू कि हमारे
मुल्क को मजबूत करने का जो सबसे बड़ा
काम है, उसको हमारी सेना के अधिकारियों
ने करना शुरू किया है और वह बहुत ही
तेजी से इस दिशा में अग्रसर है। अगर
राष्ट्रियता को मजबूत करना है तो मैं सिर्फ
प्रतिरक्षा मंत्री से ही नहीं बल्कि माननीय

सब से भी निवेदन करूंगा कि इस तरह का दबाव शासन पर डाला जाये कि जो जातियों के नाम से रेजीमेंट बने हुये हैं, जाट रेजीमेंट, राजपूत रेजीमेंट, यह देश की राष्ट्रीयता को कमजोर करने वाली पद्धति है। इसकी जितनी जल्दी समाप्त किया जा सके उतना ठीक होगा, क्योंकि बिना उसके समाप्त किये सम्पूर्ण मुल्क में एकता की भावना पैदा नहीं हो सकती।

हमारा मुल्क बहुत धनी है, अगर इसका खजाना दबा रहेगा तो यह निर्धन रहेगा, कमजोर रहेगा और खजाना देश की जनता होती है। अगर हम देश की रक्षा के लिए लड़ने वाली भावना पैदा नहीं करेंगे तो यह मुल्क कमजोर रहेगा और लड़ाई की भावना तभी हो सकती है जब समाज में बिना किसी अन्तर के जो योग्य ही उसे सेना में भर्ती करने का अधिकार मिले।

मेरा सुझाव है कि सैनिकों में से कम-से-कम आधे लोगों को, जो योग्य, कर्मठ, वफादार और दक्ष हों 50 परसेंट लोगों को उच्च पदों पर तरक्की देनी चाहिये। क्योंकि मूल रूप से लड़ाई लड़ने वाला जवान होता है, अगर उसकी पदोन्नति नहीं होती है, वह सेना में भर्ती होने के बाद एक छोटा नान-कमीशनड अफसर होकर रह जाता है। उसे आगे बढ़ने का अवसर नहीं मिलता है। तो उसकी दुःख होता है। वह योग्यतापूर्वक लड़ सकता है, शाहीव हो सकता है, सिर्फ इतना ही अन्तर होता है कि वह रोटी छुरी-कांटे से खाना नहीं जानता, अंग्रेजी में गिटपिंट नहीं बोल सकता, उसे में संघोट नहीं लगाना जानता। लेकिन जहाँ तक युद्ध-कला का प्रश्न है, हमारा जवान बड़े अफसरों से ज्यादा बहादुरी से लड़ सकता है।

अंगुष्ठाक्षर के सम्बन्ध में भी चर्चा हुई है। मैं सचेतना हूँ कि हमारे रक्षा मंत्री

जी ने कुछ भूल की है। वह भूल यह है कि जो चित्र रक्षा सलाहकार समिति को दिखाये गये, अगर वे लोक सभा और राज्य सभा के सदस्यों को दिखाये गये होते, जिनमें दिखाया गया था कि किस तरह से जागुभार पहाड़ों के बीच से हो कर निकल सकता है, तो यह गलतफहमी दूर हो गई होती। जिन लोगों ने कहा है कि निशाना जागुभार पर जल्दी लग सकता है, और मिराज पर कम, हमें उनकी बुद्धि पर तरस आता है। मैं समझता हूँ कि यह उनके अज्ञान के कारण है। मिराज पर मिसाइल का निशाना जल्दी लगेगा, क्योंकि वह ऊपर उड़ता है, जब कि जागुभार नीचे उड़ता है और इसलिए राडार उसको पता नहीं लगा पाता है।

अगर ये सब बातें नादानी से कही गई हैं, तो इसकी जिम्मेदारी किस पर है? —इसकी जिम्मेदारी नेतृत्व पर है, क्योंकि उसने लोगों को इस बारे में बताया नहीं, समझाया नहीं और उन्हें चित्र नहीं दिखाये। अगर हम लोगों की तरफ अन्ध सभी सदस्यों को भी ये चित्र दिखाये गये होते तो केवल उन लोगों को छोड़कर, जो जान-बूझकर, राजनैतिक कारणों से, इस बारे में चर्चा करते हैं, बाकी लोग इस तरह की चर्चा नहीं कर सकते थे।

मैं कुछ सवाल रक्षा मंत्री जी से करना चाहता हूँ। मुझे आशा है कि वह अपने भाषण में उनका जवाब देने की कृपा करेंगे।

1. Is there any scheme formulated by Government to absorb the trained disciplined young manpower retired from the Army into a para military force as recommended by the Third Pay Commission?
2. What action is proposed to be taken by Government to remove the inequities perpetuated on officers of the Defence Services in relation to I.A.S. and other Class I Services in respect of relative career prospects and status?

[श्री अर्जुन सिंह भदौरिया]

3. Is it a fact that the announcement of the Defence Minister to utilise the talents of senior retired officers of the Defence Services and to ensure that the differential in pension in favour of the Defence Services on account of their early retirement has been very enthusiastically received in the Defence Services?

जो घोषणाये रक्षा मंत्री जी ने की है, क्या सरकार उन पर एक्शन ले रही है ? मैं आशा करता हूँ कि वह इस बारे में भी सदन को परिचित करायेगे ।

इन शब्दों के साथ मैं रक्षा मंत्रालय की मांगों का समर्थन करता हूँ ।

श्री दुर्गा शर्मा (कागडा) : सभापति महोदय, डिफेंस मिनिस्ट्री की डिमांड्स का हम सब को समर्थन करना चाहिए, क्योंकि देश की रक्षा सब से प्रथम है और उसके बारे में सब को चिन्तित होना चाहिए । कल मैं ने देखा कि जब माननीय सदस्य, श्री यादवेन्द्र दत्त बुने, बोल रहे थे—वह डिफेंस पर कितने अच्छे विचार रख रहे थे—तो हमारे विपक्ष के भाई मञ्जाक उड़ा रहे थे । हमें इस बारे में सीरियस होना चाहिए और देश की रक्षा के मुताल्लिक अपने-अपने विचार सदन में रखने चाहिए ।

आज लडाई सिर्फ समतल भूमि पर नहीं लड़ी जा सकती है, बल्कि वह आसमान की बुलंदियों पर और समुन्दर की गहराइयों में लड़ी जाती है । इस रिपोर्ट को पढ़ने से भावम होता है कि डिफेंस मिनिस्ट्री के हर एक क्षेत्र में, चाहे वह रिसर्च हो या प्राडक्शन, कोई कमी नहीं रखी गई है । जिन फैक्टरीज में हमारे आर्म्स, एम्प्लिशान और बैपन वगैरह तैयार होते हैं, उनके मुताल्लिक भी सब जानकारी दी गई है । अगर हम उसे पढ़ें, तो हमें तसल्ली हो सकती है । लेकिन डिफेंस के मामले में तसल्ली से रहना कोई अच्छी बात

नहीं है । हमारी फारेन पालिसी यह है कि हमारा सारे मुल्कों के साथ भ्रमन रहे, उनके साथ ताल्लुकात अच्छे रहें, दोस्ताना रहें और अपने मुल्क में भी हम शांति से रहें । अगर शांति का मतलब यह है कि हमारी फारेन पालिसी और डिफेंस पालिसी का भी यह ध्येय है कि हम भ्रमन चाहते हैं और भ्रमन के लिए फौज की जरूरत नहीं है मैं समझता हूँ कि यह धारणा बिल्कुल गलत है; राजनीति का मिद्दात शक्ति है । जिन मुल्क में शक्ति होगी उसमें भ्रमन भी रह सकता है, अन्दरूनी भी और दूसरे मुल्कों के साथ भी । उनके साथ हम दोस्ताना ताल्लुकात भी तभी रख सकते हैं । आज हमारी फौजी ताकत इतनी बड़ी नहीं है जितनी कि अमेरिका के पास है, जितनी कि रूस के पास है या चीन के पास है । हम चाहते हैं कि हिन्द महासागर को एक भ्रमन का खिना बनाये रखें और वह होना भी चाहिए । लेकिन जब बात आती है तो यह कहा जाता है कि रूस और अमेरिका की बातचीत हो रही है । वह बातचीत हो जायगी तब जाकर यह भ्रमन का खिना बन सकता है । हम उस के लिए कोशिश करते हैं तो वही बात होती है कि हमारी फौजी ताकत या प्रिपेयडनेस जो है वह अपने मुल्क की जो एकोनामिक हालत है उसी के अनुकूल है, वह इतनी नहीं कि हम उन का मुकाबिला कर सके ।

यह ठीक है कि हम चीन के साथ दोस्ताना ताल्लुकात रखें, पाकिस्तान के साथ दोस्ताना ताल्लुकात रखें, इसमें कोई बुरी बात नहीं है । हमें रखना चाहिए । लेकिन प्रश्न यह है कि उनके इरादे क्या हैं जो हमने एक दफा नहीं, दो दफा नहीं, तीन तीन दफा आजमाया हुआ है । आज भी की पाकिस्तान के प्रेसीडेंट है, जिया, उन्होंने कड़ी सम्मेलन में यह कहा है कि काश्मीर का प्रश्न जब तक हल नहीं होगा तब तक भारत के साथ हमारे दोस्ताना ताल्लुकात कायम नहीं हो सकते और हमारे विदेश मंत्री जी यह भी चीन के

साथ बातचीत करने तो उन्होंने भी कहा कि यह सीमा के मुताबिक बात जारी रहेगी। तो हमें दोस्ताना ताल्लुक बात करने के साथ रखना है इस की गारन्टी यही हो सकती है कि हमारी फौज की प्रियेयडेनेस इतनी अच्छी होनी चाहिए कि अगर दुश्मन कभी इरादा करे हमारी सरहद को पार करने का तो यह लड़ाई जो लड़ी जाय वह हमारी सरहद के अन्दर न लड़ी जाय बल्कि दुश्मन की जमीन पर लड़ी जाय, इस किस्म की हमारी ताकत होनी चाहिए।

यह ठीक है कि हम ने बड़े अच्छे अच्छे एयर क्रेफ्ट माल लिए है और उनको नो हाउ लेकर हम अपने कारखानों में उन जहाजों को बनायेगे। उम की स्ट्रार्डकिंग पावर या सुपरसोनिक स्पीड जो है वह सब मे ज्यादा है, इसलिए हम ने वह लिए है और इसी तरह हमारी नेवी कुछ मजबूत हुई है लेकिन जितनी होनी चाहिए उतनी नहीं है। हमे सब-मैरिन्स, टांगपीडो बोट्स और दूसरी चीजें खुद बनानी है या हा मिल करनी है, तब हम समुद्री सीमा से अपने देश को बचा सकते हैं। इसी तरह हम ने बड़ी बड़ी तोपें और बड़े-बड़े टैंक बनाए हैं। यह सब कुछ है और उसमें और रिसर्च कर रहे हैं कि उनकी स्ट्रार्डकिंग पावर और बड़े। यह सब सही है, इसमें कोई सन्देह की बात नहीं है। लेकिन सब से जरूरी बात यह है कि किसी देश की सफलता और किसी फौज की सफलता महज हथियारों पर निर्भर नहीं करती है। हथियारों के पीछे जो इंसान काम करते है। कौबिन मैं बैठे हुए हमारे कैंपेन और हल पर बैठे हुए हमारे इंजिनियर, हवाई जहाजों को उड़ाने वाले हमारे पायलट और टैंकों और तोपों को चलाने वाले जो लोग हैं उन पर वह ज्यादा निर्भर करती है। हम हथियारों की बात ज्यादा करते हैं लेकिन इंसानों की बात कम करते हैं। अगर इंसानों की बात करेंगे तो मैं समझता हूं कि हथियार खुद आएंगे। अब हमारी काम का मोरल बना रहेगा, हमारे

देश की ट्रेडिशन और परम्परा कायम रहेगी तो हथियार आएंगे और हम दुश्मन का मुकाबला करेंगे। तब उनको हम पराजित भी कर सकते है, इस मे कोई शक नहीं है।

यह तो एक ब्राडर बात है लेकिन अभी हमारे भदौरिया जी ने कहा कि रेजिमेंट जो हैं वह जाति के आधार पर नहीं होने चाहिए यह बिल्कुल ठीक है और हमारे माननीय मंत्री जी ने एक दो दफा उम का जवाब भी दिया है। भावनात्मक तौर पर, सेंटीमेंटल तौर पर यह बात ठीक है लेकिन जब यह बात कही थी तो उन्होंने यह कहा था कि अभी हमारा कोई इरादा नहीं है इन को खत्म करने का। उम के पीछे इतिहास है। मैं हिमाचल प्रदेश के मुताबिक और जम्मू-काश्मीर के मुताबिक कहना चाहता हूं, और डोगरा रेजिमेंट के मुताबिक कहना चाहता हूं, उन क्षेत्रों के मुताबिक कहना चाहता हूं जहां से हमारी इण्डियन आर्मी में सब से ज्यादा जवान भर्ती होते थे। ट्रेडिशनल तौर पर वहां के लोग फौज में भर्ती होते हैं। आज के जमाने में ही नहीं बल्कि जब जंग होती है उस समय भी इन डोगरा रेजिमेंट के बारे में पता चलता है कि उसके लोग कितने बहादुर हैं। जब हम डोगरा रेजिमेंट की बात करते हैं तो उसका यह मतलब नहीं है कि उसमें राजपूत ही थे या कास्ट हिन्दू ही हैं। जो इन क्षेत्रों में पैदा हुए थे डोगरा थे। डोगरा रेजिमेंट में केवल कास्ट हिन्दू ही नहीं थे, उसमें हरिजन भी हैं। डोगरा रेजिमेंट में जितने हरिजन थे उनका नम्बर मेरे पास है अगर आप चाहेंगे तो दे दूंगा। उस क्षेत्र में जो पैदा हो गया उसमें एक सुपरिबिटी काम्प्लेक्स आ जाता है कि हम बहादुर हैं, हम दुश्मन के दांत खट्टे कर सकते हैं। हिमाचल प्रदेश, जम्मू का जो इलाका है, और दूसरी तरफ जमुना से लेकर जेहलम तक का इलाका जो कि आजकल पाकिस्तान में है, उस इलाके से इस डोगरा रेजिमेंट में भर्ती होती थी। पहले इस रेजिमेंट में सेंट परसेंट भर्ती होती थी लेकिन आजादी के बाद

[श्री दुर्गा चन्द]

से 6 परसेंट कोटा हो गया है। मैंने माननीय मन्त्री जी से इस बारे में पिछली दफा भी कहा था और उनसे इस सम्बन्ध में मिला भी था और कहा था कि हमारे लोगों की फौज में भर्ती में कमी हो गयी है। हमारा इलाका पहाड़ी इलाका है। वहां की जमीन पहाड़ी होने की वजह से पैदावार बहुत कम होती है। कोई भी जमींदार अपनी जमीन की पैदावार से 6 महीने ही गुजारा कर सकता है। इसलिए वहां के लोग ट्रेडिशनल तौर पर फौज में भर्ती होते हैं। मुलाजमत हमारा पेशा है। इसमें भी आजादी के बाद आपने 6 परसेंट भर्ती कर दी है। आपने इसके लिए पापुलेशन का आधार बनाया है और आप कहते हैं कि पापुलेशन अधिक हो तो हम ज्यादा मान सकते हैं। लेकिन मेरा कहना यह है कि जहां से भी फौज की जरूरत पूरी होती हो, वही से आपको डिफेंस के अन्दर आदमी लेने चाहिए। अगर आप फौज में हमारा कोटा 6 परसेंट करते हैं तो हमें दूसरी सेण्ट्रल सर्विसिज में स्थान दीजिए। रेलवे में, पी० एण्ड टी०, सी० आर० पी०, जम्मू कश्मीर मीलिनिया में स्थान दीजिए। इन्फेन्ट्री में स्थान दीजिए ताकि वहां के लोग अपना गुजारा कर सकें।

सभापति जी मैं रिसेटिलमेंट की बात कहना चाहता हूं। मैं अपने उपप्रधान मन्त्री जी और रक्षा मन्त्री जी का बहुत आभारी हूं कि उन्होंने इसके बारे में ध्यान दिया है। लेकिन जहां जहां भी रिसेटिलमेंट के बारे में कमियां हैं, वहां वहां उनको देखना चाहिए। हमारे यहां स्टेट लेवल पर, जिला लेवल पर सैनिक बोर्ड काम कर रहे हैं उनके पास पैसा ज्यादा नहीं है, बजट ज्यादा नहीं है। इसलिए वे इन्फेक्टिवली काम नहीं कर रहे हैं। इस प्रकार की कमियों की तरफ ध्यान दिया जाए जिसमें कि एक्स सर्विसमें की विडोज को मदद मिल सके।

मैं डिस्पैरिटीज के बारे में भी मन्त्री जी का ध्यान दिलाना चाहता हूं। यहाँ पे कमीशन

की रिकमण्डेशन के पहले यानी 1-8-73 से पहले जो लोग रिटायर हुए हैं, उनकी पेंशन नहीं बढ़ी है, बाद वालों की बढ़ी है। इसी तरह से 1-1-64 के बाद जिन विडोज के पति मरे हैं उनको फीमिली पेंशन नहीं मिलती है। अगर इस तरह से होगा तो आप उन लोगों के साथ इन्साफ नहीं करेंगे। इस तरह के सैकड़ों आदमी हैं जो 1964 के बाद मरे हैं, उनके परिवार वालों को पेंशन नहीं मिल रही है। उनको भी पेंशन मिलनी चाहिए। जो आप पे रुके वह 150 और 175 रुपये से कम पेंशन नहीं होनी चाहिए। पेंशन में डिस्पैरिटी भी बहुत है। वह डिस्पैरिटी भी दूर होनी चाहिए। 1-1-1973 के बाद जो सिपाही रिटायर हुआ है उसको 80 रुपये पेंशन मिलती है और इसके पहले के सूबेदार को 104 रुपये पेंशन मिलती है। इसलिए मैं निवेदन करूंगा कि इन डिस्पैरिटीज को आप दूर कीजिए ताकि फौजी लोगों में एक विश्वास का वातावरण पैदा हो।

श्री सुरेन्द्र बिक्रम (शाहजहांपुर) : मैं आपका आभारी हूं कि आपने मुझे बोलने का समय दिया है। हमारे कुछ माननीय सदस्यों ने कटौती के प्रस्ताव रखे हैं। मेरा निवेदन है कि कटौती नहीं बल्कि बढ़ोतरी के प्रस्ताव उनको रखने चाहिये थे। एक तरफ तो सुरक्षा का सबाल है और दूसरी तरफ कहते हैं कि कटौती की जाए, यह बात मेरी समझ में नहीं आती है।

हमारे जवानों का खर्च बहुत ऊँचा है और हमें अपने जवानों पर बड़ा गर्व है। आज से नहीं बल्कि हमेशा से रहा है। चाहे चीन के साथ युद्ध हुआ हो या पाकिस्तान के साथ लड़ाई हुई हमारे जवानों ने बहादुरी का सदैव परिचय दिया है। बहुत पहले पुरु और सिकन्दर की लड़ाई हुई थी और तब से एक बात की कमी महसूस की जाती रही है। हमारी सेना के पास दुश्मन की सेना के समकक्ष हथियार नहीं रहे हैं। अगर हमारे जवानों के पास भी दुश्मन

के हथियारों के समकक्ष हथियार रहे तो वे कभी मार नहीं खा सकते हैं। यह हमारा दुर्भाग्य है कि माइर्न हथियार उनके पास नहीं रहते हैं। भले ही एटम बम हो वह भी हमारे पास होना चाहिये। हमारी नीति है कि हम किसी पर हमला नहीं करेंगे। लेकिन सुरक्षा के लिए हम उसका इस्तेमाल तो कर ही सकते हैं। हमारे जवान इतने बहादुर होते हुए भी चीन के साथ युद्ध में चूँकि उनके पास समकक्ष हथियार नहीं थे कमजोर साबित हुए। यह कमजोरी जो है इसको दूर किया जाना चाहिये। इस सिलमिले में एक कवि सम्मेलन आयोजित हुआ था जिसमें हमारे उप प्रधान मंत्री जी भी मौजूद थे। उसकी दो लाइनें उनको याद होंगी। उनको सुना देना चाहता हूँ :

जब भी देखा है तारीख के झरोखों में।

लहमो ने खता की थी सदियों ने मजा पाई।

इसकी आप पुनरावृत्ति न होने दें और माइर्न हथियारों से सेनाको लैस करें, समुज्जित करें। महाभारत काल में भी चले गए तब भी एटमिक बार हाँती थी और एटमाबम भ्रजुन के पास था। इसका इस्तेमाल ही किया गया। “पल लागत भ्रजुन बड़े छुए न दूजो वाण।” एक ही हथियार लड़ाई के लिए काफी था। हम दूसरों पर हमला न करें लेकिन दूसरों के समकक्ष हथियार तो हमारे पास हो। आजकल दुनिया में एटमिक हथियारों की बीड़ हो रही है। चीन, अमरीका, रूस इस बीड़ में आये हैं। हमारे जवान बहुत उत्साही हैं, बड़े बहादुर हैं, बड़े चरित्रवान हैं, इसमें कोई सन्देह नहीं है। सातवे फ्लोट ने जब पीछे इण्डियन ओशन में भूब कर दिया था तब दुनिया जानती है कि भारत में एक तहलका मच गया था बीड़े समय के लिए और यह कहा जा रहा था कि अब क्या होगा। तब हमारे जवानों ने अपने खून से लिख कर रक्षा मंत्री को दे दिया था कि आप चिन्ता न करें, जीते जी हमारी भरती पर किसी को आने नहीं दिया जाएगा। इससे बड़ा उनका त्याग और बलि-

दान और क्या हो सकता है, इससे और बड़ी स्वाभिमान की बात क्या हो सकती है। लेकिन आप उनको माइर्न हथियारों से लैस करें।

हमारे जवानों को विषम परिस्थितियों में काम करना पड़ता है, पहाड़ों पर, बरफ पर, खंदकों, खाइयों में, रेगिस्तान में, अपने घरबार वालों से, अपनी पत्नी और बच्चों से दूर रह कर काम करना पड़ता है। इस अवस्था में हमारा यह कर्त्तव्य हो जाता है कि उन जवानों के दिमाग में यह बात न आने दे कि उनके घर वाले उनकी अनुपस्थिति में परेशान रहते हैं या उनको कोई परेशान करता है। शाहजहाँपुर में बहुत सी ऐसी जगह हैं जहाँ जवानों की फैमिलीज रहती है और वहाँ जाकर मैं पूछता रहता हूँ। वहाँ कभी पुलिस वाले, कभी तहसील वाले उनको तंग करते रहते हैं। यह चीजें नहीं होनी चाहिये। आपको चाहिये कि आप आदेश दे कि डी० एम०, तहसीलदार, बी० डी० ओ० आदि महीने में कम से कम एक बार जा कर उनसे पूछताछ करते रहे, भाई भतीजों, बाप मां जो भी हों उनसे पूछताछ जा कर करते रहे कि उनको किसी प्रकार की कोई परेशानी तो नहीं है, उनको कोई तंग तो नहीं करता है ताकि जवानों का मन इन परेशानियों से दूर रहे और हमारे देश की सीमाओं की वे मन लगा कर रक्षा कर सकें। वे देश की आजादी की और देश की सीमाओं की रक्षा के लिए सदैव तत्पर रहते हैं, बलिदान देने के लिए हमेशा तैयार रहते हैं तो हमारा भी यह कर्त्तव्य हो जाता है कि हम उनके घरबार वालों का ख्याल रखें।

पैशन लेकर जब जवान आते हैं तो उनकी बहुत सी समस्याएँ होती हैं, उनको मकान नहीं मिलता है, जमीन नहीं मिलती है। वे क्या करें? इसके लिए जो बहुत से साधनों ने आपको सुझाव दिए हैं उन पर आप विचार करें।

कुछ एक घटनाएं या दुर्घटनाएं कह सकते हैं, हो जाती हैं और उनको देख कर

[श्री सुरेन्द्र सिंह विक्रम]

बहुत दुख होता है। 31 जनवरी 79 की एक घटना का मैं जिक्र करना चाहता हूँ: एक जवान शाहजहापुर का रहने वाला छुट्टी पर आ रहा था। उसकी पत्नी उसके साथ थी। वह स्टेशन पर पत्नी को बिठा कर खाना लेने बाहर चल गया। उसकी अनुपस्थिति में पुलिस वालों ने सामूहिक रूप से उसकी पत्नी के साथ बलात्कार किया। यह बहुत ही शर्मनाक घटना वहा घटी। इतना ही नहीं उन लोगों ने उस जवान को रेल के आगे डाल दिया। वहा भार्मी की यूनिट है, फौज की यूनिट है। उसको जब पता चला तो उसने सारे स्टेशन को घेर लिया। वहा पर डी० एम० श्री बाबू राम बहुत होशियार है, बहुत योग्य है, काबिल है। उन्होंने स्थिति पर काबू पाया और फौरन दोषी पुलिस वालों को समर्पित किया। अगर उन्होंने दूरदर्शिता न बर्ती होती तो वहा एक बहुत बड़ा उपद्रव हो जाता। वहा दो डी एस० पी० श्री जैन और श्री गोयल है जो मामले को दबा रहे हैं। जो गवाह है उनको वह मैनिपुलेट कर रहे हैं और मामले को दबाने की कोशिश हो रही है। मेरा निवेदन है कि मिलिटरी इंटेलिजेस के आदमी वहा भेजे जाए और देखा जाए कि इस मामले को दबाया न जा सके और न्याय हो।

श्रीमन् अब मैं अपने क्षेत्र की बात कहना चाहता हूँ। हमारे यहा एक आर्डनेंस व क्लोथिंग फैक्ट्री है जो देश से सबसे पुरानी है—एक सद्दास मे है और एक शाहजहापुर मे। वहा की बहुत समस्याये है जिनके बारे मे मैं रक्षा उत्पादन मंत्री प्रो० शेर सिंह का ध्यान आकषित करता रहता हूँ और मैं उनको धन्यवाद देता हूँ कि जब भी मैंने उनका ध्यान आकषित किया तो उन्होंने तत्काल आवश्यक कार्यवाही की है, और जो पहले गड़बड़ घोटाले होते थे उनमें 60 प्रतिशत जरूर सुधार हुआ है। मैं चाहूंगा कि बाकी जो और बातें रह गई हैं उनमें भी सुधार करें। हमारे यहा फैक्ट्री मे परमानेंट कुशा होता है। इस बात को वहां के लोग नहीं

बतायेंगे। इसके लिये दिल्ली से आदमी भेज कर जानकारी ली जाय और इस बुराई को बन्द किया जाय। अभी 23-24 दिसम्बर 78 को वहा फैक्ट्री मे चोरी हुई, उसकी रिपोर्ट लिखी गई, सामान बरामद हुआ 15,000 रु० का। वहा मे लाखों रु० का सामान रोज बाहर जाता रहता है और लोकल लोग मिले रहते हैं जिसकी वजह से माल इधर उधर हो जाता है और क्लोथिंग फैक्ट्री को काफी नुकसान होता है। तो इस तरह की हेरा फेरी बन्द होनी चाहिये और इसके लिये यहा मे आदमी भेजने चाहिये। वहा के जो जो जनरल मैनेजर है उनसे मुरझा का कड़ा प्रबन्ध आप कराये। अभी पिछले दिनों 50, 60 आदमी फिर घुस गये, कुछ लोक फैक्ट्री मे बाहर जाकर छुमते रहते हैं, जूआ खेलते हैं और अपने काम पर ध्यान नहीं देते हैं। इसी तरह से वहा आग लग गई थी जिसको दबाया गया। कहा गया कि बिजली के कारण आग लग गई है। लेकिन आग वाम्तव मे झगडे के कारण लगी। तो इन सब बातों की आप यहा से आदमी भेज कर जाच करायें और इस तरह की गलत बातों को खत्म किया जाय।

शाहजहापुर उत्तराखण्ड से मिलता है, यहा से नेपाल और चाइनीज बोर्डर पास पड़ता है। यहा एक आर्डनेंस क्लोथिंग फैक्ट्री है जिसकी वजह से सेना की एक यूनिट वहा रहती है। बहुत सी जमीन पड़ी हुई है। अगर आप उस जमीन पर अपनी सेना के इस्तेमाल के लिए एक छोटा सा एरोड्राम बना दें तो बड़ा ही अच्छा रहे ताकि समय पड़ने पर आपमें काम आ सके। शाहजहापुर बड़ा महत्वपूर्ण स्थान है क्योंकि इसकी सरहद नेपाल से मिलती है। तो एक प्रोपोजल पहले कभी चला था कि फरूकाबाद से र्भलानी बाया शाहजहापुर एक रेलवे लाइन बना दी जाए जो डिफेंस के पोइंट आक्रा व्यू से भी बहुत अच्छा रहेगा। मेरी प्रार्थना है कि आप इस प्रोजेक्ट को पूरा कराये।

जगुआर हवाई जहाज के बारे में बहुत बातें यहां कहीं गयीं। मेरा इस बारे में निवेदन है कि हम तो कोई टैक्नीकल जानकार नहीं हैं, हमारे पास वैज्ञानिक हैं, तकनीक जानकार हैं यह काम उन पर छोड़ दें। चाहे हम किसी भी दल में हों सबसे पहले अपने देश की सेना से और सुरक्षा से प्रेम है। इसलिए यह बात कि कौन सा जहाज अच्छा है यह हम अपने वैज्ञानिकों पर छोड़ दें। हमको इस कट्रोवर्सी में नहीं पड़ना चाहिए, पोलिटिकल कट्रोवर्सी में नहीं जाना चाहिए, और डिफेंस की ता बिल्कुल ही कट्रोवर्सी में नहीं डालना चाहिए।

यह बात सही है जैसा एक साथी ने कहा है कि चीनी जब आये थे ता हिन्दी चीनी भाई भाई कहा था और बाद में हमारे पेट में छुरा घोंप दिया। तो हम चीन से कोई सुनह नब तक नहीं करेंगे जब तक अपनी जमीन उसमें वापस नहीं लेगे। इसी तरह से कश्मीर का मसला है। यह तो कह सकते हैं कि कश्मीर में हमारी सेना है। लेकिन यह नहीं कह सकते कि वह हिन्दुस्तान का अविभाज्य अंग है।

अन्त में मैं पुन निवेदन करूंगा कि प्रो० शेर सिंह आडर्नेस बलौबिग फैंड्री की तरफ ध्यान देंगे और जनरल मनेजर से भी कहेंगे कि वह अक्सर चीकिंग किया करे। और कभी दिल्ली से भी मिलीटरी इटलीजेंस के आदमी भेज कर आप चीकिंग करा लिया करे। मैं माननीय उप-प्रधान मंत्री से कहूंगा कि सेना के जवानों के परिवारों को लिये वह यह आदेश जरूर कर दे कि इलाके जो डिस्ट्रिक्ट मजिस्ट्रेट है या दूसरे बड़े अधिकारी हैं वह महीने, 2 महीने में स्वयं जवानों के परिवारों में खुद जाकर सम्पर्क स्थापित करे। उनकी परेशानियां देखें और जो रेंवेयु, बीज, खाद या ला-एण्ड आइर सम्बन्धी दिक्कतें हैं उनको खुद जाकर दूर करें जिससे उनके मन में कोई चिन्ता न रहे।

एक बात मैं सदन में नहीं कहना चाहता मैं समय लेकर वाबूजी से कहूंगा कि कुछ लोग सेना में सामान चुराते हैं। एक आध इन्स्टास मुझे मालूम है जिसके पास लाइट मशीन गन है, वह दह्रा में उनका पास था गया। इस किस्म की बातें हैं उनको मैं पूरी तरह से यहां नहीं बताना चाहता, निर्जी रूप से उन्हें बताऊंगा।

श्री जगजीवन राम लिखकर भेज दीजिए।

श्री सुरन्द्र विक्रम मैं कहूंगा कि हम किस्म की बातें बन्द हूँ नहीं चाहिये।

श्री मनोहर लाल (कानपुर) अधिष्ठता महादय,

मारे जहा से अच्छा हिन्दुस्तान हमारा, हम बलबल ह इमकी, या गुनिस्ता हमारा।

हमारे कहने का मतलब यह है कि सारे जहा से हिन्दुस्तान मर से अच्छा है और हिन्दुस्तान में नितने भी रहने वाले हैं, चाहे सेना व जवान हों या आम लोग हों, सब लोग सबसे अच्छे हैं, इसमें दो राय नहीं है। मैं किसी की बुगई नहीं करता।

हिन्दुस्तान के भौगोलिक और ऐतिहासिक दृष्टिकोण को ध्यान में रखकर अणु देखा जाये तो हिन्दुस्तान के लिये सबसे महत्वपूर्ण सवाल सेना का है और उसके मुताल्लिक रक्षा मंत्रालय के जरिए से जो आन्ट्स यहां प्रस्तुत की गई हैं, हम उनका समर्थन करते हैं।

जब भी देश पर कोई बाहरी आक्रमण होता है, उस समय सिर्फ हमारी फांजे ही नहीं बल्कि हिन्दुस्तान के तमाम लोग सीक की तरह खड़े हो जाते हैं और सब एकता व सूत्र में बंधकर इस बात का प्रयास करते हैं कि हम सब मिलकर देश की रक्षा करें। उसमें चाहे सीमा पर लड़ने वाला फौजी जवान हो और चाहे देश के अन्दर रहने वाला कोई भी व्यक्ति हो। हम विभिन्न दलों के विभिन्न

[श्री मनोहर लाल]

विचारधाराओं के लोग भी एकता के सूत्र में बंधकर इस बात का प्रयास करते हैं कि एकता का सबूत दे जिससे देश सुरक्षित रहे। यही कारण है कि हमारी सेनाएं जीतती रही हैं।

हम यह भी कहना चाहते हैं कि हमारी मिलेटरी फोर्सेज वार टाइम में ही नहीं, पीस के समय में भी देश की सेवा करती है।

चाहे बाढ़ हो या किसी प्रदेश में किसी झगड़े की बात हो, कोमुनल फोर्सेज सिर उठा रही हों, या और कोई बात हों, उस समय मिलेटरी की मदद लेनी पड़ती है। इसीलिये यह कहता हूँ कि बार के समय में ही हमारे यहाँ मिलेटरी का महत्व है, ऐसी बात नहीं है, बल्कि शांति के समय में भी हमें मिलेटरी का सहयोग लेना पड़ता है। लेकिन अफसोस के साथ कहना पड़ता है कि इतना सब होने का बावजूद भी जाडिफेस का बजट है, वह 3.5 परसेंट ही ग्रास नेशनल इनकम का भाग है। दुनिया के देशों में सबसे कम बजट डिफेंस का हमारे भारतवर्ष का ही है। इस वजह से हम चाहते हैं कि हमारे रक्षा मंत्रालय का बजट बढ़ाया जा सके, उसमें कोई कमी नहीं की जाये, ऐसा मेरा सुझाव है।

श्री अर्जुन सिंह भदौरिया : चौधरी साहब से कहते कि ज्यादा देते।

श्री मनोहर लाल : वह हम कहने जा रहे हैं। डिफेंस का जो बजट है, उसका ताल्लुक सिर्फ डिफेंस से ही नहीं, वित्त मंत्रालय और विदेश मंत्रालय से भी है। जब तीनों मिलकर बात करते हैं, बजट बनाते हैं तब देश की सुरक्षा सही होती है। इसलिए रक्षा मंत्रालय, वित्त मंत्रालय और विदेश मंत्रालय इंटरलिंकड हैं, इन तीनों की सांठ-गांठ जब ठीक से बैठती है, आपस में मन-मुटाव की भावना नहीं होती है उसी समय देश को सुरक्षा सर्वोपरि हो सकती है, ऐसा हम महसूस करते हैं। जैसा भदौरिया जी ने कहा कि चौधरी साहब से कहिए, वह

वित्त मंत्री हैं, तो भदौरिया जी आप चाहें चौधरी साहब को न मानें, वह झलज बात है लेकिन वह चौधरी साहब के साथ रहे हैं।

श्री अर्जुन सिंह भदौरिया : हम तो अब भी मानते हैं।

श्री मनोहर लाल : हम राजनीतिक बात नहीं ला रहे हैं। हम यह कहना चाहते हैं कि यह तीनों मंत्रालय इस समय बिल्कुल एक हैं और कहीं भी किसी प्रकार का मन-मुटाव नहीं है।

बहुत कुछ जगद्गार के सम्बन्ध में कहा गया है, हम इस डील में नहीं जाना चाहते, हम कन्ट्रोलरों में नहीं पड़ना चाहते। हम इतना ही कहना चाहते हैं बिजो रिपोर्ट दें, उसमें प्रस्तुत किया गया है कि हमारे जे. एच. एं. एल. के विभाग है, इमक 11 कारखाने हमारे हिन्दुस्तान में हैं। एच. एं. एल. एयरक्राफ्ट तैयार करता है, लेकिन अफसोस के साथ कहना पड़ता है कि जब हम एयर-क्राफ्ट बनाने की बात करते हैं तो करोड़ों रुपये डिजाइनों में खर्च हो जाता है। करोड़ों रुपये खर्च करने के बावजूद डिजाइन को रद्द कर दिया जाता है, क्योंकि एयर फ़ोर्स के लोगों का एच. एं. एल. पर कब्जा है, और एयर फ़ोर्स ही ऐसा कस्टमर है, जो एच. एं. एल. के एयरक्राफ्ट को खरीदता है। पहले डिजाइन पर करोड़ों रुपये खर्च कर दिये जाते हैं और फिर उस स्कीम को ख़रम कर दिया जाता है। मेरे पास एक अरब रुपये का हिसाब है, जो ऐसे स्कीमों पर खर्च किया गया, जिन्हें बाद में बंद कर दिया गया और इस तरह वह सब रुपये बिल्कुल बेकार हो गया।

बे स्कीमों में हैं :

एच. एफ. 24—65 करोड़ रुपये

एच. जे. ई. 2500—1.5 करोड़ रुपये
पिस्टन इंजिन डेवेलपमेंट

क्रां बसत एयरक्रफ्ट—1 3 करोड़ रुपये
जी० टी० आर० ई०

रीहोट प्रोजेक्ट—3 3 करोड़ रुपये
किरण एम० टी० II—7 5 करोड़ रुपये

जी० टी० एक्स डेवलपमेंट—4 4 करोड़ रु०
जी० टी० आर० ई०

एस्टाब्लिशमेंट—5 करोड़ रुपये

इस तरह कुल मिला कर एक अरब रुपया बिल्कुल बेकार चला गया। (इश्रवधान) यह बात नहीं है कि यह सब खर्च जनता सरकार के बनने के बाद हुआ है। यह उससे पहले भी हुआ है।

जर्मनी र इंजीनियर और डिजाइनर, डा० कुट टैंक की अध्यक्षता में एक टीम यहां आई थी और उसने एच० एफ०-24 एयरक्रफ्ट बनाने की बात कही थी। उस पर करोड़ों रुपये खर्च किये गये, लेकिन तान साल र बाद एयरफार्स ने कहा कि एच० एफ०-24 की क्षमता उतनी नहीं है, जितनी होनी चाहिए। इस लिए इस प्रोजेक्ट को ड्राप कर दिया गया। अगर इस सुझाव पर ध्यान दिया जाता कि एच० एफ०-24 को रीडिजाइन कर के एक इम्प्रूव्ड वर्शन एच० एफ०-25 बनाया जाये, जिसमें मिग का इंजन लगाया जाये, ताकि उसकी क्षमता पूरी हो जाये, तो आज जागुआर की कान्ट्रोवर्सी खड़ी न होती। लेकिन उस योजना को कूड़े की टोकरी में डाल दिया गया।

मैं यह नहीं कहता हू कि कौन सा विमान खरीदा जाये। कहा जाता है कि इस बारे में किसी बात को पार्लियामेंट में या उसके बाहर डिसक्लोज करना सुरक्षा के दृष्टिकोण से ठीक नहीं है। लेकिन मैं सुरक्षा मंत्री से निवेदन करना चाहता हू कि अगर सरकार जागुआर खरीद रही है और उसकी सख्या या कीमत नहीं बताती है, तो वह जानकारी तो किसी दूसरी एजेंसी से भी प्राप्त की

जा सकती है। हमें ऐसी बात डिसक्लोज नहीं करनी चाहिए कि हम अपने कौन से वैपन कहा पर रखते हैं। लेकिन अगर पार्लियामेंट के सदस्यों को तमाम तथ्य और जानकारी दे दी जाये, तो इस प्रकार की आतिया न फैले। मुझे आशा है कि सुरक्षा मंत्री इस तरफ ध्यान देंगे।

एच० ए० एल०, कानपुर में 3500 कर्मचारी काम करते हैं। वहां एच० पी० टी०-32 विमान बनाने के लिए कहा गया है, जिसकी कहीं भी कोई डिमांड नहीं है। इससे पहले वहां बसत बनता था, मगर एग्जीक्यूटिव मिनिस्ट्री ने कहा दिया है कि इस की जरूरत नहीं है। इसका नतीजा यह हुआ है कि वहां के 3500 कर्मचारियों में डीमारेलाइजेशन हो गया है वे समझते हैं कि हमें काम नहीं मिलेगा। अगर जब कोई काम नहीं होगा, तो तरह तरह की खुराफात होगी, यूनियनबाजी होगी। मैं रक्षा मंत्री जी से निवेदन करूंगा। कि एच० ए० एल०, कानपुर को कोई ऐसी प्रोजेक्ट दी जाये, जिस पर वहां अगले बीस साल तक काम हो सके।

1924 के कैंटोनमेंट बोर्ड ऐक्ट में 1937 में कुछ एमेंडमेंट किया गया था। वहां स्वयं रक्षा मंत्री महोदय ने अहमदाबाद में कहा था—वहां श्री मोहन धारिया मौजूद थे—कि कैंटोनमेंट ऐक्ट के अंतर्गत इन्विटड मेम्बरों को बहुत कम पावर दी गई है। उनको पावर देने की बात उन्होंने कही थी कि इनको और पावर दी जाय। हमारा यह सुझाव है कि कैंटोनमेंट बोर्ड के एलेक्टड मेम्बरों को और ज्यादा पावर दी जाय जिस से कि वह अपना काम अच्छी तरह से कर सकें।

आइडिस एक्विपमेंट फैक्ट्रीज जा है वह डी० जी० आर० एफ० के अंतर्गत आती है और सड़कों साल से ये फैक्ट्रियाएं एक साथ काम कर रही हैं। राजाध्यक्ष कमिटी ने अपनी रिपोर्ट दी है कि इन का काम संचार रूप से चले इसके लिए इन फैक्ट्रियों को डी० जी० आर०

[श्री मनोहर लाल]

एक से अलग कर दिया जाय और उन को अलग करने की बात चल रही है। प्रोफेसर शेरसिंह जी राज्य रक्षा मंत्री हैं उन्होंने कहा है कि अभी हम इस पर विचार कर रहे हैं और यह स्टेटसको मेन्टेन किया जा रहा है। हमारा निवेदन है कि इन फंक्शनों में जो भी कपड़े या जो भी सामान बनता है वह ऐसा नहीं है कि सुरक्षा के कामों में न आता हो। हमारे कानपुर के अन्दर ही या और दूसरी जगहों पर भी पानी पर तैरते हुए जा पुल है वह बनाए जाते हैं या इसी तरह से चमड़े के बहुत से ऐसे कपड़े बनते हैं जो कि सेना के जो जवान बरफ में काम करते हैं और लड़ाई लड़ते हैं वह पहनते हैं। अगर ये चीजें दूसरी जगह बनाई जायेगी तो हम विश्वास है कि ये ठीक नहीं वनेगी। अगर इन को अलग कर दिया जायगा तो चूँकि ये आर्म्ड्स एक्विपमेंट फंक्शनल एक दूसरे से कनेक्टड है, क्योंकि जो सामान एक जगह बनता है उसका पार्ट्स दूसरी जगह बनते हैं, इसलिए अलग करने से कठिनाई पैदा होगी। हमारा यह निवेदन है कि इन को अलग न किया जाय।

आटो पिल्स जो गाजियाबाद में हैं उस को करोड़ों रुपये के आर्डर दिए जाते हैं जब कि एच० ए० एल० हमारे बेकार पड़े हुए हैं। हम निवेदन करेंगे कि आटो पिल्स जिम को कि ब्लैक लिस्ट कर देना चाहिए, उसको जो करोड़ों रुपये के आर्डर दिए जाते हैं वह न देकर हमारे एच० ए० एल० जो हैं जिन को कि काम नहीं मिलता है, उनको वह आर्डर दिए जाय किस से वे उस काम को कर सकें।

मुझे कहना तो बहुत था, लेकिन चूँकि समय नहीं है इसलिए मैं समाप्त कर रहा हूँ।

MR CHAIRMAN : The Hon Defence Minister

THE DEPUTY PRIME MINISTER AND MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : I am thankful to the Members of the House for participating in the debate on Defence Budget. I am thankful to them for keeping the debate at a high level. Defence is a subject which should remain above all Party considerations and it is generally the maturity of the nation which has been reflected here in the House during this debate, that Defence is the concern of all Parties, and party considerations should not be brought into this.

While considering the defence of any country, the situation not only in that country and not only on the border but the world situation as a whole has to be taken into consideration. Several Members have thrown light on this aspect of the defence of the country.

I will briefly mention that India stands for peace. Perhaps India is the only country in the world that at no time has gone out of the border with sword and fire to subjugate any other country. We will always try to maintain that record. India is not an expansionist country. India does not believe in aggression. We will strive our best for peace in the world. We will strive our best to maintain friendly relations with all our neighbouring countries. But at the same time, we will have to keep adequate preparedness in order to meet any contingency when the honour of the country and its security are challenged. That is the general approach of the Defence Ministry.

As I have said we will continue the debate tomorrow, and I will go into all the aspects tomorrow.

MR CHAIRMAN : The House stands adjourned till 11.00 A.M. tomorrow.

18 hrs

The Lok Sabha then adjourned till Eleven of the Clock on Wednesday, March 28, 1979/Chaitra 7, 1901 (Saka)